THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
1	WP(C)/2234/2022 FIXED	MIRA DEKA **Versus** PUNJAB AND SIND BANK AND 6 ORS	MR S BORTHAKUR MR. U K DEKA	GA, ASSAM
2	WP(C)/7672/2022	NAWAL KISHOR SAHANI **Versus** THE UNION BANK OF INDIA, MAIDAMGAON BRANCH AND 9 ORS (A)	MR. S SAHU	SC, UBI SC, IIT
		ADMISSION		
3	WA/342/2019 FIXED	SMT. F. LALREMSANGI **Versus** THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS GA, MIZORAM
	WITH I.A.(Civil)/3966/2019 **in** WA/342/2019	SMT. F. LALREMSANGI **Versus** THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	GA, MIZORAM
4	**WITH** WA/343/2019	SH. LALROZARA **Versus** THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR	MR. R M DEKA (R2) MR. D J DAS (R2) GA, MIZORAM MR. K N CHOWDHURY (R2)
	WITH I.A.(Civil)/3981/2019 **in** WA/343/2019	SH. LALROZARA **Versus** THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR	GA, MIZORAM
5	PIL/75/2020	NARAPATI BRAHMA AND ANR **Versus** THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, BTC
6	WP(C)/231/2021	DAIKHYA RANI KAR **Versus** THE UNION OF INDIA AND 3 ORS	MR H K J AHMED	MR. S C BISWAS (R-4) MR D BANIA (R-4) MR. P S BISWAS (R-4) MS. R DEVI (R-4) SC, NF RLY

7	WA/308/2021 FIXED	SAMIDUR RAHMAN **Versus** THE STATE OF ASSAM AND 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
8	WA/274/2021	MD. FULCHAN ALI SK. **Versus** THE STATE OF ASSAM AND 26 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
	WITH			
9	WA/287/2021	NOZRUL ISLAM AHMED **Versus** THE STATE OF ASSAM AND 9 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
10	WA/288/2021	SUKUR ALI **Versus** THE STATE OF ASSAM AND 12 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
11	WA/289/2021	SOFIOR RAHMAN **Versus** THE STATE OF ASSAM 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
12	WA/309/2021	THE STATE OF ASSAM AND 2 ORS **Versus** DR. BHUBANESWAR SAIKIA AND ANR	MR. D SAIKIA MR. D P BORAH	MR. B CHETRI MR. K K PARASAR MR. A BORUA MR D MAHANTA
13	WA/142/2022 FIXED	SHARDA LUNKAR **Versus** THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R4) MR. S CHETIA (r-2,3) MR H GUPTA ASSTT.S.G.I.
14	WA/242/2022 FIXED	MD. BABUL HUSSAIN **Versus** THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S K DAS	GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE
15	WA/249/2022 FIXED	TARANI KANTA RAY AND 10 ORS. **Versus** THE STATE OF ASSAM AND 7 ORS. F	MR. M ISLAM H M ALI	GA, ASSAM SC, AG SC, FOREST SC, FINANCE SC, BTC
16	WA/253/2022 FIXED	ARUNJYOTI THAKURIA **Versus** THE UNION OF INDIA AND 3 ORS.	MR. A K PURKAYASTHA MR. S NATH MR. S SHARMA	MR. S S ROY SC, NF RLY
17	WA/275/2022 FIXED	ABDUL KAYUM @ MAMUN ABUL KAYUM BHASKAR ALI **Versus** THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
	WITH I.A.(Civil)/3412/2022 **in** WA/275/2022	ABDUL KAYUM @ MAMUN ABUL KAYUM BHASKAR ALI **Versus** THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	MD. M H CHOUDHURY
18	WA/294/2022 FIXED	PRAFULLA KALITA **Versus** THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM
19	WA/368/2022 FIXED	MOMTAJ BEGUM TALUKDAR **Versus** THE STATE OF ASSAM AND 13 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	SC, P AND R.D. GA, ASSAM
20	WA/369/2022	THE WORKMEN **Versus** THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR H K DAS MR. U PATHAK	
21	WP(C)/4100/2022 FIXED	M/S ASEAN AGENCIES **Versus** THE UNION OF INDIA AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. A GANGULY MR. A DHANUKA ASSTT.S.G.I.

ORDERS

22	W.P.(Crl.)/4/2017 FIXED	MASUDA KHATUN BIBI and ANR. **Versus** THE STATE OF ASSAM and 5 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR. 1-6.
23	I.A.(Civil)/232/2018 FIXED **in** WA/11/2018	CENTRAL BANK OF INDIA **Versus** RABIN CHANDRA SARMA	MR. M K MISRA	
	WITH WA/11/2018	CENTRAL BANK OF INDIA **Versus** RABIN CHANDRA SARMA	MR. M K MISRA	MR. S MUKTAR
	WITH I.A.(Civil)/234/2018 **in** WA/11/2018	CENTRAL BANK OF INDIA **Versus** RABIN CHANDRA SARMA	MR. M K MISRA	
24	WA/169/2019 FIXED	ABIDA KHATUN **Versus** MD. ABDUL AWAL AND 4 ORS	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A ALAMGEER
	WITH			
25	WP(C)/4305/2019	ABIDA KHATUN **Versus** THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM MR. S A AHMED MISS M GOGOI
26	WA/212/2019 FIXED	ABDUS SUKUR @ MD. ABDUS SHUKUR AND 45 ORS **Versus** THE STATE OF ASSAM AND 9 ORS	MR H R A CHOUDHURY (A-22) MR S S DEY DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD (A-22) MR. S R BARBHUIYA MR M HUSSAIN MR. D J KAPIL	GA, ASSAM SC, FOREST SC, REVENUE
	WITH			
27	WP(C)/4328/2021	NIYAMAT ALI AND 88 ORS **Versus** THE STATE OF ASSAM AND 10 ORS	MR H R A CHOUDHURY MR. A R TALUKDAR	GA, ASSAM SC, REVENUE SC, FOREST
28	I.A.(Civil)/2721/2019 **in** WA/4276/2019	THE UNION OF INDIA AND 3 ORS. **Versus** GOLDEN TOBACCO LIMITED	MR. S C KEYAL ASSTT.S.G.I.	MR. A J SAIKIA
	WITH WA/4276/2019 (Filing Number)	THE UNION OF INDIA AND 3 ORS **Versus** GOLDEN TOBACCO LIMITED		
29	I.A.(Civil)/3207/2019 **in** Mat.App./11/2021	PABITRA DUTTA **Versus** SMT. SURASARI DUTTA		MS. N G SARMA
	WITH Mat.App./11/2021	PABITRA DUTTA **Versus** SURASARI DUTTA	MRS M D CHOWDHURY	MS M DAS MR. P SAIKIA
	WITH I.A.(Civil)/3209/2019 **in** Mat.App./11/2021	PABITRA DUTTA **Versus** SMT. SURASARI DUTTA		MS. N G SARMA
	WITH I.A.(Civil)/610/2022 **in** Mat.App./11/2021	PABITRA DUTTA **Versus** SURASARI DUTTA	MRS M D CHOWDHURY	
	WITH I.A.(Civil)/611/2022 **in** Mat.App./11/2021	PABITRA DUTTA **Versus** SURASARI DUTTA	MRS M D CHOWDHURY	
30	I.A.(Civil)/3519/2019 **in** WA/13446/2018	THE STATE OF ASSAM AND ANR **Versus** SYED HEDAYAT ULLAH AND 206 ORS.	MR. P N GOSWAMI	

	WITH WA/13446/2018 (Filing Number)	THE STATE OF ASSAM AND ANR **Versus** SYED HEDAYAT ULLAH AND 206 ORS		
31	I.A.(Civil)/551/2020 **in** Mat.App./608/2020	SMTI. BORNALI GOGOI **Versus** SRI PRANABJYOTI GOGOI	MR. L K BORAH MR. J PAWE	
	WITH Mat.App./608/2020 (Filing Number)	SMTI. BORNALI GOGOI **Versus** SRI PRANABJYOTI GOGOI		
32	PIL/15/2021 FIXED	NIPON DHOLUA **Versus** THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	GA, ASSAM SC, G M D A SC, GMC
33	Cont.Cas(C)/92/2021 FIXED	UTPALA KAUR CHOUDHURY **Versus** MRIDUL CHOUDHURY	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. A CHAMUAH MR. S D ROY MR. B KONWAR MS D DUTTA
34	Mat.App./33/2022 FIXED	TAPAN DAS **Versus** RIMPI DAS	MR P K DAS MR. M BARUAH MR. M ALOM	MR. P BORDOLOI MS M NIROLA
35	Mat.App./38/2022 FIXED	MONIKA DAS KARMAKAR **Versus** GAUTAM KARMAKAR	MR. S BANIK MS F BEGUM	
36	Cont.Cas(C)/40/2022 FIXED	GS-173517H SRI C CHANDRA KUMAR **Versus** DR. AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	
37	PIL/63/2022 FIXED	BISWAJIT RAJBONGSHI AND 3 ORS. **Versus** THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	SC, PWD ROAD GA, ASSAM
38	Review.Pet./81/2022 FIXED, WITH WA/15/2022 (D/O), REVIEW PET./76/2022 (D/O)	GUMTO ETE **Versus** RUBU OPO AND 3 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. U K NAIR (r-2) MR. I CHOWDHURY SR ADV MR. M P SARMA (r-2) MR. S BISWAKARMA MR A CHAKRABORTY (r-2) MR T DAS GA, AP
39	WA/247/2022 FIXED	BISWANATH CHARIALI MUNICIPAL BOARD **Versus** KHANDAN KUMAR DAS AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. A K BARUAH (r-1) MR A DAS (r-1) MR T DAS (r-1)
	WITH I.A.(Civil)/2707/2022 **in** WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD **Versus** KHANDAN KUMAR DAS AND 2 ORS	MR. P BORDOLOI	GA, ASSAM
40	WA/339/2022 FIXED	SUBHASHISH DAS **Versus** THE STATE OF ASSAM AND 5 ORS. A	MR K PUJARI MS. K A PUJARI	GA, ASSAM MR. H N SARMA

HEARING

41	PIL/55/2017 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. **Versus** THE STATE OF ASSAM and 9 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR A ATREYA	MR. B C DAS (R-9) MR. R K D CHOUDHURY (R-1,2,4,5,6 and 7) GA, ASSAM MR. P DAS MR S SARMA MR. T C CHUTIA MR. B D GOSWAMI MR. B GOGOI MS. A DAS MR. A D CHOUDHURY(R-9 AND 10) MR. A S DHILLON (R-8) MS S SARMA (R-3) GA, ARUNACHAL GA, MIZORAM SC, HEALTH
	WITH I.A.(Civil)/1923/2020 **in** PIL/55/2017	THE SECRETARY TO THE GOVT OF ASSAM **Versus** STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 10 ORS.		MR N DUTTA
	WITH I.A.(Civil)/2121/2021 **in** PIL/55/2017	THE SECRETARY TO THE GOVT. OF ASSAM, **Versus** STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR.	MR. D SAIKIA MS S SARMA (R-3)	
42	WA/2/2018 FIXED	THE STATE OF ASSAM **Versus** DEEPAR BEEL PACHPARA SAMABAI SAMITY LTD	MR. D NATH	MR. U K NAIR MR H DAS, SC-AFDC, SC-GMDA,SC-GMC,SC-PCB, A.S.G.I. MR H DAS, SC-AFDC, SC-GMDA,SC-GMC,SC-PCB, A.S.G.I. MR. B C DEKA
43	PIL(Suo Moto)/3/2018 FIXED	XXXX **Versus** IN RE- THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR SC, GHC	MR. A K BHATTACHARYYA MR. M Z AHMED MR. M Z AHMED GA,ASSAM MR G UZIR (R-13) MR. B D GOSWAMI (R-11) MR. A M DUTTA MR. S DUTTA
44	WA/367/2018 CAVT. NO.1249/2018 FIXED, CAVT./1249/2018	SMTI ASHA RANI BRAHMA **Versus** SMTI BINIKA GOYARI AND 9 ORS	MR. K N CHOUDHURY MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	SC, HIGHER EDU MR. R MAJUMDAR (R1) MR R DHAR (R1) MR J PAYENG (R1) MR. S BHUYAN (R-2 & 3) MR. A CHAMUAH (R-7) MR. A KHOUND (R-4, 5 & 6) MR B C MUCHAHARY (R-1) SC, BTC FOR CAVEATOR SC, U G C
45	C.Ex.App./13/2019 FIXED	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE **Versus** M/S ASSAM TIMBER PRODUCTS PVT LTD	MR. B SARMAH	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. R HUSSAIN

46	WA/27/2019 FIXED, CAVT./1102/2018	SHEHNAZ BEGUM **Versus** THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
47	WA/85/2021 FIXED	STATE OF ASSAM AND 2 ORS **Versus** M/S EMAMI LIMITED AND 3 ORS	MR A KALITA MR B CHOUDHURY MS K GANGAWAT	DR. A SARAF MR. P DAS MR G DAS MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA ASSTT.S.G.I.
48	WA/99/2021 FIXED	SRI DEBANANDA BORAH **Versus** THE STATE OF ASSAM AND 4 ORS (B)	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	GA, ASSAM
49	WA/122/2021 FIXED	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS **Versus** PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. P BHOWMICK MR. D BORAH	MS. S B CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 2

[DIVISION BENCH-II

THIS BENCH WILL TAKE UP ADDITIONAL HEARING CAUSELIST DATED 07-11-2022 TO 22-12-2022(RELATING TO DIVISION BENCH-II) AND SPECIAL CAUSE LIST DATED 21-11-2022 TO 02-12-2022(RELATING TO DIVISION BENCH-II),ALONG WITH THE FOLLOWING MATTERS

MATTERS RELATING TO CRIMINAL APPEAL WILL BE TAKEN FIRST BEFORE ADJUCATING THE WP(C) RELATING TO FOREIGNER MATTER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
1	WP(C)/2199/2019 WITH LCR	ABU BAKKAR @ ABU BAKKAR SIDDIQUE **Versus** THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/4857/2019 WITH LCR	MOMOTAZ BEGUM **Versus** UNION OF INDIA AND 5 ORS	MS B GOGOI MS. M DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/9263/2019	SONAMAN KHATUNB @ SONATON NESSA **Versus** THE UNION OF INDIA AND 7 ORS.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN R JAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/3687/2020 WITH LCR	FAIJUR RAHMAN @ FAIJUL RAHMAN **Versus** THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MD I H LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/7606/2022	ABDUL KHALIL @ KHALILUR RAHMAN **Versus** THE UNION OF INDIA AND 6 ORS	MR A ALI MR. Y ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/7607/2022	MUNCHER ALI **Versus** THE UNION OF INDIA AND 7 ORS.	MR A SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

7	WP(C)/7612/2022	MD. RAMJAN ALI **Versus** THE UNION OF INDIA AND 7 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/7619/2022	MD. SHORIF UDDIN @ MD. SARIF UDDIN **Versus** THE UNION OF INDIA AND 6 ORS	GA, ASSAM MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, NRC DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/7628/2022	AMIRUN NESSA @ AMIRAN NESSA @ AMIRAN BIBI **Versus** THE UNION OF INDIA AND 5 ORS	MR.A K SHARMA MR S BHUYAN MR. A MOBARAQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/7632/2022	MD. MAINUL HAQUE **Versus** THE UNION OF INDIA AND 6 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/7637/2022	FATEMA KHATOON **Versus** THE STATE OF ASSAM AND 5 ORS.	MS. G BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/7664/2022	PAPLU PAUL **Versus** THE UNION OF INDIA AND 7 ORS	MR. R SARMA MS. S D SAIKIA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/7665/2022	MAHAMMAD ALI @ MD. MOHAMMED ALI **Versus** THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI MR S PRODHANI MR M K DAS A. H. AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/7666/2022	JAHAR ALI **Versus** THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/7678/2022	SAFURA KHATUN **Versus** THE UNION OF INDIA AND 6 ORS	MR. M ALI MR. R ISLAM J. E. SARKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/7689/2022	HASAN ALI @ HOSEN ALI **Versus** THE UNION OF INDIA AND 5 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

ADMISSION

17	WP(C)/608/2018 WITH LCR	DALIMON NESSA **Versus** THE UNION OF INDIA	MR. A R SIKDAR MD A ALI	MR. D BARUAH MS. A VERMA MR J PAYENG(SC,FT) ASSTT.S.G.I.
18	WP(C)/616/2018 WITH LCR	FAZILA KHATUN **Versus** THE UNION OF INDIA	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
19	WP(C)/669/2018 WITH LCR	BINDHYA NAMASUDRA @ BINDHA NAMASUDRA **Versus** THE UNION OF INDIA AND 3 ORS	MR B K SINGH MS. A BEGUM MS. M BORA	GA, ASSAM SC, NRC, A VERMA ASSTT.S.G.I. SC, ECI, D BARUAH

20	WP(C)/1482/2019 WITH LCR	MUNTAJ ALI **Versus** THE UNION OF INDIA AND 4 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/583/2020 WITH LCR	MAHMUD ALI **Versus** THE UNION OF INDIA AND 6 ORS	MR. M RAHMAN MR A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/820/2022 WITH LCR	KHAIRUN NESSA **Versus** THE UNION OF INDIA AND 5 ORS	MR M H AHMED MR A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/3324/2022 WITH LCR	RUPBHANU BEWA @ RUPBHANU **Versus** THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/6324/2022 FIXED, WITH LCR	NURUL HOQUE **Versus** THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MS. S BIN MR S H MAHMUD MS D DAS MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

ORDERS

25	Review.Pet./3/2022 WITH WP(C)/7563/2018 (D/O), LCR	ASHAD ALI **Versus** THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
1	Arb.P./32/2020	NAYAK INFRASTRUCTURE PVT. LTD. **Versus** NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. B K DAS SC, RAILWAY
2	Arb.P./33/2020	NAYAK INFRASTRUCTURE PVT. LTD. **Versus** NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR. U K NAIR MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	DR. B N GOGOI SC, RAILWAY
3	Arb.P./34/2020	BEB-DDS-RKD (JV)-NAYAK (JV) **Versus** NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR H K SARMA MR. R SINGHA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY
4	Arb.P./38/2020	NAYAK INFRASTRUCTURE PVT. LTD. **Versus** NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR. U K NAIR MR D SENAPATI MR R SINGHA MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. J P MORE SC, RAILWAY
5	Arb.P./40/2020	NAYAK INFRASTRUCTURE PVT LTD **Versus** NORTH EAST FRONTIER RAILWAY (CONS ORGANISATION) AND ANR	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR R SINGHA MR H K SARMA MR. M SAHEWALLA	MR. U K NAIR MR S DAS MS G SARMAH (R-2) SC, RAILWAY
6	Arb.P./23/2021	M/S R J PADMARAJ **Versus** THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY

7	Arb.P./29/2021	DURGA KRISHNA STORE PVT LTD **Versus** THE UNION OF INDIA AND 3 ORS	MR. R HUSSAIN	SC, RAILWAY
8	Arb.P./32/2021	M/S EASTERN CARGO MOVERS AND ANR. **Versus** RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
9	Arb.P./11/2022	MANI SHANKAR DAS **Versus** DEBABRATA BORDOLOI	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS	MR B P BORAH MR P J DUTTA MR H MAZUMDER
10	Arb.P./14/2022	DURGA KRISHNA STORE PVT LTD **Versus** THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.

ORDERS

11	Arb.P./7/2019	PRESTRESSED UDYOG (A UNIT OF BUILDWORTH PVT. LTD.) **Versus** THE GENERAL MANAGER (WORKS), N.F. RAILWAY AND 3 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH	MR. B SARMAH (R1) SC, NF RLY
12	Review.Pet./78/2020 FIXED, WITH WP(C)/242/2018 (D/O)	MISSION DIRECTOR, AXOM SARBA SIKSHA ABHIJAN MISSION **Versus** SAHIDUR RAHMAN AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY	MR. M J BARUAH (R-1) SC, FINANCE
13	I.A.(Civil)/137/2020 **in** Arb.P./35/2016	SAMADEET BARUAH **Versus** M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	
	WITH Arb.P./35/2016	PABITRA JIBAN BARUAH **Versus** M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MR.C CHAKRABORTY MS.S KAKATI	

HEARING

14	Review.Pet./157/2019 WITH WP(C)/4234/2017 (D/O)	NASIR UDDIN LASKAR **Versus** THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. JUNM LASKAR MR. A M BARBHUIYA	SC, SEC. EDU. MR A R BHUYAN MRS. R DEVI MR. A R TAHBILDAR MR F A LASKAR
	WITH I.A.(Civil)/62/2020 **in** Review.Pet./157/2019	NASIR UDDIN LASKAR **Versus** THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA	SC, SEC. EDU.
	WITH I.A.(Civil)/325/2020 **in** Review.Pet./157/2019	SUBRATA PURKAYASTHA AND ANR **Versus** THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	MR. A M BARBHUIYA SC, EDU
	WITH I.A.(Civil)/326/2020 **in** Review.Pet./157/2019	SUBRATA PURKAYASTHA AND ANR. **Versus** THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	MR. A M BARBHUIYA SC, EDU
	WITH			
15	WP(C)/3489/2020	NASIR UDDIN LASKAR **Versus** THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MR. R RAJKHOWA	SC, SEC. EDU. MRS. R DEVI MR F A LASKAR MR. D H MOZUMDER
16	Arb.P./9/2022	KANDARPA CHALIHA **Versus** BHABEN BHARALI	MR R SENSUA MR D BORAH M. A. OASIS	MR. S BISWAKARMA MR T DAS MR. R CHOUHAN

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022
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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
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17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
1	Cont.Cas(C)/15/2022	KARTIK THAPA **Versus** DR RATHINDRA NATH BHUYAN AND ANR	MRS K GOSWAMI MR. D K SHARMA	
2	Cont.Cas(C)/695/2022	HABIB ALI BARBHUIYA **Versus** SMTI. ARCHANA VARMA, IAS AND 7 ORS	MR. A M S MAZUMDER	
3	Cont.Cas(C)/698/2022	MAMATAZ BEGUM AND 2 ORS **Versus** BIVASH MODI, ACS	MR. A RAHMAN	
4	Cont.Cas(C)/702/2022	PRAMOD BORAH **Versus** RAKESH KUMAR AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	
5	Cont.Cas(C)/703/2022 B/O	UPENDRA NARAYAN DUTTA **Versus** RAKESH KUMAR AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	
6	Cont.Cas(C)/706/2022	BUDDHADEB SUTRADHAR **Versus** AJAY KUMAR BHALLA AND 3 ORS	MD H R AHMED MD S A MONDAL	
7	WP(C)/2468/2022	ALL ASSAM GAONBURA ASSOCIATION **Versus** THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MR. B GOGOI MS. M SARMAH	GA, ASSAM SC, REVENUE SC, FINANCE
8	WP(C)/3889/2022 FIXED	SAIDUR RAHMAN BARBHUIYA **Versus** THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM
9	WP(C)/7141/2022 FIXED	NO. 850794837 HC/GD KHAGENDRA NATH SAIKIA **Versus** THE UNION OF INDIA AND 2 ORS	MR. B C DAS MS. I DAS	DY.S.G.I.
10	WP(C)/7263/2022 FIXED	SRIMATI ROOPA DEWANJI **Versus** THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN MR. H R DAS	GA, ASSAM SC, IWT

	WITH			
11	WP(C)/7531/2022	ANUPAM BHATTACHARJEE AND 36 ORS **Versus** THE STATE OF ASSAM AND 6 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, IWT SC, TRANSPORT
12	WP(C)/7502/2022 FIXED	ASMA KHATUN **Versus** THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, SOCIAL WELFARE DEPARTMENT AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	
13	WP(C)/7585/2022 B/O	JYOTSHNA BORTHAKUR **Versus** THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, FINANCE
14	WP(C)/7611/2022	BIKRAM SING ROY **Versus** THE STATE OF ASSAM AND 7 ORS	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	GA, ASSAM SC, BTC SC, P H E
15	WP(C)/7620/2022	SANJAY KUMAR RAY **Versus** THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR R SENSUA MR S DAS	SC, APDCL
16	WP(C)/7626/2022	JIMPI BORAH **Versus** THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
17	WP(C)/7627/2022	NURUL NAHAR BEGUM **Versus** THE ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. A M S MAZUMDER	SC, A G V B
18	WP(C)/7643/2022	MISS BHAKU LAHKAR **Versus** THE STATE OF ASSAM AND 4 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM SC, AG
19	WP(C)/7649/2022	BEAUTY LASKAR AND 88 ORS **Versus** THE STATE OF ASSAM AND 9 ORS	MR S ISLAM MR S ISLAM	SC, P AND R.D. SC, CO OP GA, ASSAM SC, WATER RESOURCE SC, AGRI. DEPARTMENT
20	WP(C)/7653/2022	KANIKA DEKA AND 2 ORS **Versus** THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI	GA, ASSAM SC, FINANCE SC, P H E
21	WP(C)/7656/2022	NURANI KHATUN **Versus** THE STATE OF ASSAM AND 6 ORS	MR. M A ISLAM MR J I MONDAL	SC, AG (A AND E) GA, ASSAM SC, IRRIGATION
22	WP(C)/7657/2022	SMTI. JOON SAIKIA **Versus** THE STATE OF ASSAM AND 6 ORS	MR M BORAH	GA, ASSAM SC, REVENUE
23	WP(C)/7658/2022	DIPAK BARUAH **Versus** THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR A. ALI N. CHOUDHURY	GA, ASSAM SC, REVENUE
24	WP(C)/7659/2022	MD. KUTIBUDDIN SK AND 4 ORS **Versus** THE DEPUTY COMMISSIONER, DHUBRI AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN MR. A DEWAN	GA, ASSAM SC, FINANCE
25	WP(C)/7661/2022	SALIM AHMED **Versus** THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, DIMA HASAO
26	WP(C)/7670/2022	SUNITA DUTTA **Versus** THE STATE OF ASSAM AND 10 ORS.	MR. S BORA MS J RAJKUMARI	GA, ASSAM SC, REVENUE SC, HEALTH SC, FINANCE
27	WP(C)/7676/2022	ARJAN ALI BARBHUIYA **Versus** THE STATE OF ASSAM AND ANR	MR. A WAHAB MR. A H M R CHOUDHURY	GA, ASSAM
28	WP(C)/7685/2022	MIHIR RANJAN DHAR **Versus** THE STATE OF ASSAM AND 5 ORS	MR. U DUTTA B DUTTA	SC, P AND R.D. GA, ASSAM
29	WP(C)/7687/2022	DIKSHA DEB **Versus** THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, ELEM. EDU GA, ASSAM

30	WP(C)/7688/2022	MONUJ TAID **Versus** THE STATE OF ASSAM AND 2 ORS	MS. S DOLEY	GA, ASSAM SC, FOREST
31	WP(C)/7691/2022	FORCE NO. 034500116 CT/GD PHUKAN DEORI **Versus** THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.

ADMISSION

32	WP(C)/4611/2015	SMT. MOITREYEE DAS **Versus** THE STATE OF ASSAM and 5 ORS,	MR. N U K NAIR, SR.ADV. MR D K DAS MR D K DAS MR.S K MEDHI MR. M KHATANIAR MR.A DAS MR. A CHETRY MR.J DAS MR.S DUTTA MR. M P SARMA MR.P THAOSEN MR. I IMCHEN MR. P BORGOHAIN	MR.C BARUAH SC TOURISM DEPTT GA, ASSAM SC, APSC MR. M SMITH MR. N B GOHAIN SC, FINANCE
	WITH			
33	WP(C)/111/2018	MOITREYEE DAS **Versus** THE STATE OF ASSAM	MR D K DAS MR. M KHATANIAR MR H BETALA MR. I IMCHEN MR. P KAKATI	GA, ASSAM J C BARMAN B TALUKDAR MR. D BANERJEE P MAHANTA MS. S DAS J HAZARIKA
34	WP(C)/2367/2016 FIXED	SMTI JURI KALITA DUWARAH **Versus** THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR. A R SIKDAR (R5) MR.B K SARMA SC, SOCIAL WELFARE
35	WP(C)/265/2017	JOGEN LOING and 2 ORS. **Versus** THE STATE OF ASSAM and 5 ORS.	MR.R SHARMA MR.R CHAKRAVORTY MR.M CHALIHA	SC, AG MR.A BHATTACHARYYAR-6 MR.A BARUA(R-6) SC, HEALTH SC, FINANCE
36	WP(C)/832/2017	UMA KANTA PARAJULI **Versus** THE STATE OF ASSAM and 7 ORS.	MR.S K SINGHA MR.P SARMAH MS.G DAS MR.S UPADHAY MR.B KUMAR	SC, PNRD GA, ASSAM
37	WP(C)/4920/2018	SMT. RIJUMONI BORAH **Versus** THE STATE OF ASSAM AND 5 ORS.	MR. K BORUAH MR. P BORDOLOI MR. M ALOM	GA, ASSAM
38	WP(C)/2745/2019 FIXED	MITHLESH KUMAR DEVEDI **Versus** UNION OF INDIA AND 4 ORS.	MS. P BARUAH	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
39	WP(C)/8653/2019 FIXED	MANURANJAN BORA AND 32 ORS. **Versus** THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
40	WP(C)/71/2021 FIXED	SURJYA KANTA BORA **Versus** ASSAM URBAN WATER SUPPLY AND SEWAGE BOARD AND 2 ORS	MR. S C KEYAL	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
41	WP(C)/5941/2021 FIXED	MAHENDRA DAS **Versus** THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR. S K MEDHI (r-2) SC, FINANCE
42	WP(C)/47/2022	SOFIA KHATUN AND ANR **Versus** THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM

	WITH			
43	WP(C)/66/2022	HASINA KHATUN **Versus** THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
44	WP(C)/1567/2022 FIXED	BIKASH CH. PANGGING **Versus** THE STATE OF ASSAM AND 25 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
	WITH			
45	WP(C)/3094/2021	BIKASH CH PANGGING **Versus** THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD
	WITH			
46	WP(C)/3095/2021	PRANAB KUMAR RABHA **Versus** THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD
	WITH			
	I.A.(Civil)/1511/2021 **in** WP(C)/3095/2021	PRANAB KUMAR RABHA **Versus** THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
	WITH			
47	WP(C)/3096/2021	BIDUR BORGAYAR **Versus** THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)
	WITH			
48	WP(C)/3097/2021	BHARAT CH DAS **Versus** THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
	WITH			
49	WP(C)/1309/2022	PRANAB KUMAR RABHA **Versus** THE STATE OF ASSAM AND 32 ORS.	MR D K DAS MR H BETALA MR C KUMAR	SC, PWD ROAD GA, ASSAM SC, WPT AND BC
50	WP(C)/2367/2022	LENGMINTHANG KIPGEN **Versus** THE UNION OF INDIA AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	MR. S S ROY MR. S S ROY ASSTT.S.G.I.
51	WP(C)/3411/2022 FIXED	PRAKASH JYOTI BORAH AND 23 ORS. **Versus** THE STATE OF ASSAM AND ANR.	MR B SINHA MR D K DEY	GA, ASSAM M KATAKY
52	WP(C)/5047/2022 FIXED	MS RADHIKA RABIDAS **Versus** THE STATE OF ASSAM AND 6 ORS.	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	GA, ASSAM SC, AGRI. DEPARTMENT
	WITH			
53	WP(C)/1320/2022	RADHIKA RABIDAS **Versus** THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	GA, ASSAM SC, AGRI. DEPARTMENT
54	WP(C)/5528/2022 FIXED	RATNESWAR BANIA **Versus** THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, AGRI. DEPARTMENT SC, FINANCE
55	WP(C)/7106/2022 FIXED	PANKAJ BORUAH AND 2 ORS **Versus** THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH

ORDERS

56	Cont.Cas(C)/334/2021 FIXED	DOLY BEGUM MAZUMDER **Versus** MRS. KEERTHI JALLI, IAS	MR. A M S MAZUMDER	MS. K PHUKAN SR GA,ASSAM
57	Cont.Cas(C)/426/2022	NITYANANDA RABHA **Versus** PABITRA RAM KHAUND AND 3 ORS.	MR. T DEURI MRS. R S DEURI J RABHA MS T WAPANGLA MR D KALITA	

HEARING

58	WP(C)/2275/2014 FIXED	BUHUM KR. BRAHMA and 39 ORS **Versus** THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
1	Cont.Cas(C)/612/2022 FIXED	BIREN CHANDRA BORAH **Versus** BIJOYA CHOUDHURY AND ANR.	MR. S P CHOUDHURY MS B DEVI	SC, ELEM. EDU MR B KAUSHIK SC. ACCOUNTANT GENERAL SC, FINANCE DEPTT.
2	Cont.Cas(C)/701/2022	ASIT BARAN ROY AND 8 ORS **Versus** DR. BIJOYA CHOUDHURY, ACS	MR. A H M R CHOUDHURY	
3	Cont.Cas(C)/704/2022	ERSHAD ALI SK **Versus** SURANJANA SENAPATI	MR Z HUSSAIN MR. M HOQUE	
4	Cont.Cas(C)/705/2022 B/O	MANITA DEVI **Versus** DR. BIJOYA CHOUDHURY AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	
5	WP(C)/6014/2022 B/O	NIKHIL CHANDRA DEV SARMA **Versus** THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, SEC. EDU. MR B D DAS (r-3) MR H K SARMA (r-3) MR S BORA (r-3)
6	WP(C)/6015/2022 B/O	MD. AZAD HUSSAIN MONDAL **Versus** THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR A ALI	SC, ELEM. EDU SC, FINANCE
7	WP(C)/7163/2022 FIXED	RADHAKRISHNAN DIHINGIA **Versus** THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	SC, SEC. EDU.
8	WP(C)/7218/2022 FIXED	BABITA PAO **Versus** THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
9	WP(C)/7243/2022 FIXED	SMT. MIRA DEVI **Versus** THE STATE OF ASSAM AND 4 ORS	MR. M DEKA	SC, HIGHER EDU GA, ASSAM
10	WP(C)/7284/2022 FIXED	CHATLARPAR JANAPRIYA M.E. MADRASSA AND ANR **Versus** STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM

11	WP(C)/7429/2022 B/O	MAMONI GOGOI **Versus** THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG	GA, ASSAM SC, EDU
12	WP(C)/7431/2022 FIXED	DULAL BORA **Versus** THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
13	WP(C)/7477/2022 FIXED	HOREN CHUTIA **Versus** THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, SEC. EDU. SC, SEC. EDU. SC, EDU
14	WP(C)/7523/2022 FIXED	JENIFER SATHOULIU **Versus** THE UNION OF INDIA AND 4 ORS	MR. R P SARMAH MRS. R RONGMEI MS. S DEVI	SC, HIGHER EDU DY.S.G.I. SC, HEALTH
15	WP(C)/7608/2022	DHRUBA JYOTI SAIKIA **Versus** THE STATE OF ASSAM AND 5 ORS	MR D MEDHI	SC, SEC. EDU.
16	WP(C)/7613/2022	ISMAIL HOQUE AND 8 ORS **Versus** THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
17	WP(C)/7614/2022	NARAYAN THAPA **Versus** THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, ELEM. EDU
18	WP(C)/7615/2022	ANJAN KUMAR NATH AND 5 ORS **Versus** THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
19	WP(C)/7621/2022	BIJU DEVI AND 3 ORS **Versus** THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
20	WP(C)/7644/2022	NUR ISLAM **Versus** THE STATE OF ASSAM AND 7 ORS	MR A ALI	SC, ELEM. EDU SC, BTC SC, SSA
21	WP(C)/7652/2022	SMTI. JWNGSHARI BRAHMA AND ANR **Versus** THE STATE OF ASSAM AND ANR	MR. U K NAIR MS. S MAHANTA MR. M MAHANTA MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, BTC
22	WP(C)/7655/2022	SURUT ZAMAN AND 7 ORS **Versus** THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
23	WP(C)/7660/2022	HABIBAR RAHMAN **Versus** THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
24	WP(C)/7669/2022	TIRTHA BAHADUR CHETRY **Versus** THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH	SC, SEC. EDU. SC, SEC. EDU. SC, AG
25	WP(C)/7677/2022	JOHIRUL ISLAM AND 10 ORS **Versus** THE STATE OF ASSAM AND 6 ORS	MR B SINHA MR. M HUSSAIN	SC, ELEM. EDU SC, SSA
26	WP(C)/7680/2022	PHULENDRA KALITA **Versus** THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
27	WP(C)/7683/2022	NABAJIT DAS AND 15 ORS **Versus** THE STATE OF ASSAM AND ANR	MR B SINHA MR. M HUSSAIN	SC, ELEM. EDU SC, SSA
28	WP(C)/7684/2022	MUKUL SARMA **Versus** THE STATE OF ASSAM AND 3 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, FINANCE
29	WP(C)/7686/2022	ABDUL GANI MONDAL AND 5 ORS **Versus** THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA

ADMISSION

30	WP(C)/620/2018 B/O	NARENDRA PRATAP SINGH AND 4 ORS **Versus** THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S ISLAM MR P K DAS MR. M ALI	SC, HIGHER EDU. GA, ASSAM SC, AG SC, PENSION
31	WP(C)/6297/2019 B/O	ROMESH CHOWHAN **Versus** THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. I ALAM SC, N C T E
32	WP(C)/9536/2019 B/O	KHURSHED HUSSAIN **Versus** THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
33	WP(C)/1670/2021 FIXED	SANKARI CHAKRABORTY **Versus** THE STATE OF ASSAM AND 3 ORS.	MR G J SHARMA MR. S DUTTA MR S NATH	SC, SEC. EDU. MR P RAI (r-4) MR H BEZBARUA (r-4)
34	WP(C)/2965/2021 B/O	ALI AZAM HUSSAIN **Versus** THE STATE OF ASSAM AND 4 ORS.	MR. N HOQUE MR H GUPTA	SC, ELEM. EDU GA, ASSAM
	WITH			
35	WP(C)/53/2021	AKTARA BEGUM AND 23 ORS **Versus** THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MR H GUPTA	SC, EDU
36	WP(C)/4241/2021 B/O	MD. BADAR ALI **Versus** THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-6) MD A ALI (R-6) M M ZAMAN (R-6)
37	WP(C)/5894/2021 B/O	ABDUL KASHEM **Versus** THE STATE OF ASSAM AND 4 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, SEC. EDU. MR. A RAHMAN
38	WP(C)/586/2022 B/O	SANJIB DAS **Versus** THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. A K BARUAH (r-5) MR. N MAHAJAN (r-5) MR A DAS (r-5)
39	WP(C)/627/2022 FIXED	SHEIKH NURUL ISLAM **Versus** THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
40	WP(C)/1393/2022 B/O	DR. CHINMOY TALUKDAR **Versus** THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR. S R PATOWARY MR R RAJKHOWA MR B KHAKHLARY MS. K DEKA	SC, ELEM. EDU
41	WP(C)/2116/2022 FIXED	MUKUL CHANDRA SARMA AND ANR **Versus** THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, EDU
	WITH			
42	WP(C)/3063/2022	PABITRA KUMAR BARMAN **Versus** THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	SC, SEC. EDU. GA, ASSAM
	WITH			
43	WP(C)/3072/2022	ELA SONOWAL **Versus** THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	SC, SEC. EDU. GA, ASSAM
44	WP(C)/2246/2022 B/O	MOZIBUR RAHMAN BARBHUIYA **Versus** THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU
45	WP(C)/3758/2022 FIXED	FATEMA NARGIS CHOUDHURY **Versus** THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, HIGHER EDU MR. S P CHOUDHURY (R-6) MR. A DHAR (R3, R4) MISS S ROY (R3, R4) MD F FARIDI (R3, R4) MR K BISWAKARMA (R-6) MS B DEVI (R-6) SC, U G C

	WITH			
46	WP(C)/6244/2022	SMT. FATEMA NARGIS CHOUDHURY **Versus** THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HIGHER EDU MR B D DAS MR. SAILENDRA DEKA MR H K SARMA MR. A K DUTTA (R4) MR. B PURKAYASTHA (R4) MR. B ZAMAN (R4) MS. J BORO MR J DAS MR S BORA MR. H R DAS SC, U G C
47	WP(C)/5072/2022 B/O	SAILENDRA CH. RAY AND 6 ORS. **Versus** THE STATE OF ASSAM AND 8 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, ELEM. EDU GA, ASSAM
48	WP(C)/5272/2022	LILIMA BEGUM **Versus** THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, ELEM. EDU SC, AG
49	WP(C)/5575/2022 B/O	HARIHAR KALITA AND 8 ORS **Versus** THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, SEC. EDU. GA, ASSAM
50	WP(C)/6910/2022 FIXED	ABDUL WAHAB **Versus** THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV	SC, ELEM. EDU GA, ASSAM SC, AG SC, TREASURY

ORDERS

51	Cont.Cas(C)/110/2020 B/O	DILIP KUMAR DEB **Versus** PRITAM SAIKIA, I.A.S.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MS. N PHUKAN MR. A PHUKAN
52	Cont.Cas(C)/171/2021 FIXED	RANJIT DAS **Versus** PRITAM SAIKIA, IAS AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MR S M T CHISTIE (R-2) MS. N PHUKAN MS N M SARMA
	WITH			
53	Cont.Cas(C)/578/2020	MD. EKRAMUL HUSSAIN AND 4 ORS **Versus** PHANINDRA JIDUNG AND ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	
	WITH			
54	Cont.Cas(C)/403/2022	HEM CHANDRA KALITA AND 6 ORS **Versus** BHARAT BHUSHAN DEV CHOUDHURY AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1) MR. R MAZUMDAR MR. U SARMA (r-1) MR H BEZBARUA MR. R DEKA
	WITH			
55	Cont.Cas(C)/418/2022	SUDHIR CHANDRA MANDAL AND 43 ORS **Versus** BHARAT BHUSHAN DEV CHOUDHURY, IAS AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
56	WP(C)/3904/2021 B/O	ARJUN DAS AND ANR **Versus** THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
57	WP(C)/6348/2021 FIXED	RAKIMUL HOQUE CHOUDHURY **Versus** THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	SC, SEC. EDU.
58	Review.Pet./130/2022 in WP(C)/4363/2021 (D/O)	ANARUL ISLAM AND 4 ORS. **Versus** HADIUL ISLAM AND 8 ORS.	MR S BORTHAKUR MR. K MOHAMMED	GA, ASSAM
59	Cont.Cas(C)/251/2022 B/O	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. **Versus** M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2)

60	WP(C)/424/2022 B/O	SHAHER ALI **Versus** THE STATE OF ASSAM AND 19 ORS	MR. M AHMED	SC, ELEM. EDU GA, ASSAM MR M HASHAN (r-9 to 18) MS M DEKA (r-6)
61	Cont.Cas(C)/526/2022 B/O	BUDHESWAR BARUAH AND 4 ORS **Versus** DR. BIJOYA CHOUDHURY, IAS AND 9 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR S M T CHISTIE (R7) MR S M T CHISTIE (R7)
62	WP(C)/5087/2022	PARAG DEKA AND 3 ORS. **Versus** THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
1	Cont.Cas(C)/696/2022	MANIK BRAHMA MUSHAHARY **Versus** ANURAG GOEL	MR. A BORO MS. D MAHANTA	
2	Cont.Cas(C)/697/2022	PREMJIT BORO **Versus** ANURAG GOEL	MR. A BORO MS. D MAHANTA	
3	Cont.Cas(C)/699/2022	SUBAL CHANDRA SAHA **Versus** ANURAG GOEL, IAS AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA	
4	Cont.Cas(C)/700/2022	HAFIZUR RAHMAN **Versus** ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHETIA	
5	Cont.Cas(C)/707/2022	ANSUMWI NARZARY **Versus** ANURAG GOEL	MR. A BORO MS. D MAHANTA	
6	WP(C)/2596/2022	ANJUMAN KUMAR SHARMA **Versus** THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. S SARMA MR. R HAZARIKA MRS. K H CHOUDHURY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR I RAFIQUE (R-8) MS. S DEVI (R-8) MS A AFREEN (R-8)
7	WP(C)/3434/2022	M/S DEHING PART-I FISHERY CO-OPERATIVE SOCIETY LTD. **Versus** THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK	GA, ASSAM
8	WP(C)/6375/2022 FIXED	MOSTAFA HUSSAIN **Versus** THE STATE OF ASSAM AND 8 ORS.	MR. A SARMA MR. K KALITA	SC, CO OP GA, ASSAM
9	WP(C)/7415/2022 FIXED	DOMON LONGMAILAI **Versus** THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH MR S HUSSAIN	SC, PWD SC, DIMA HASAO
10	WP(C)/7469/2022 FIXED	KHUS MAMUD AND 10 ORS **Versus** THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	SC, SEC. EDU. GA, ASSAM SC, REVENUE

11	WP(C)/7601/2022	DABUR INDIA LIMITED **Versus** UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
12	WP(C)/7602/2022	M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED **Versus** UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
13	WP(C)/7603/2022	NORTHERN AROMATICS LIMITED **Versus** UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
14	WP(C)/7604/2022	PARKSONS PACKAGING LIMITED **Versus** UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
15	WP(C)/7609/2022	SALIM AHMED MAZID **Versus** THE STATE OF ASSAM AND 3 ORS	MS TOSHISENLA MR T A SHOHE	SC, PWD
16	WP(C)/7610/2022	ABDUL MATIN KHAN **Versus** THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, WATER RESOURCE
17	WP(C)/7617/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD **Versus** THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, PWD ROAD
18	WP(C)/7618/2022	BINOD KUMAR VERMA **Versus** THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
19	WP(C)/7622/2022	MRINAL HAZARIKA **Versus** THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
20	WP(C)/7625/2022	KEDARNATH RABIDAS AND ANR **Versus** THE STATE OF ASSAM AND 2 ORS	MR. A K DAS MR. M J GOGOI	SC, G M D A
21	WP(C)/7629/2022	ROSMERTA AUTOTECH PVT LTD **Versus** UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
22	WP(C)/7630/2022	ROSMERTA SAFETY SYSTEMS PVT LTD (FORMERLY UTSAV SAFETY SYSTEMS PVT LTD) **Versus** UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
23	WP(C)/7631/2022	LIPSING BORDOLOI **Versus** TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
24	WP(C)/7633/2022 B/O	M/S KAMALABARI GPSS LTD **Versus** THE STATE OF ASSAM AND 5 ORS	MR. R BORUAH	GA, ASSAM
25	WP(C)/7634/2022	SALIM AHMED MAZID **Versus** THE STATE OF ASSAM AND 3 ORS	MS TOSHISENLA MR T A SHOHE	SC, PWD
26	WP(C)/7635/2022	AJIT KUMAR NATH **Versus** THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
27	WP(C)/7638/2022	SADHARAM DEWRI **Versus** TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
28	WP(C)/7639/2022	SMTI. LOKHI PRAVA PEGU **Versus** THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. A GOGOI	GA, ASSAM
29	WP(C)/7640/2022	JINARAM PATAR **Versus** TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
30	WP(C)/7645/2022	PARESH KUMAR ROY **Versus** THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST

31	WP(C)/7646/2022	RAJIB BORDOLOI **Versus** TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
32	WP(C)/7647/2022	PRABIR PAUL **Versus** THE GOVT. OF ASSAM AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM
33	WP(C)/7650/2022	GAIL (INDIA) LIMITED AND 2 ORS **Versus** THE UNION OF INDIA AND 4 ORS	MR. S MITRA MR A K BORO	SC, GST DY.S.G.I.
34	WP(C)/7651/2022	HALADHAR DEKA **Versus** THE STATE OF ASSAM AND 5 ORS	MR A HUSSAIN MR G U AHMED	GA, ASSAM SC, APDCL
35	WP(C)/7654/2022	ROFIQUL ISLAM **Versus** THE STATE OF ASSAM AND 3 ORS	MR. M AHMED MD I H LASKAR	SC, TRANSPORT SC, IWT
36	WP(C)/7662/2022	SALIM AHMED MAZID **Versus** THE STATE OF ASSAM AND 3 ORS	MS TOSHISENLA MR T A SHOHE	SC, PWD
37	WP(C)/7663/2022	MONIRAM DARPHANG **Versus** TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
38	WP(C)/7679/2022	KUMUD KONWAR **Versus** THE STATE OF ASSAM AND 7 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, CO OP
39	WP(C)/7681/2022	SARITA DEVI AGARWALLA **Versus** THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	GA, ASSAM

ADMISSION

40	Cont.Cas(C)/259/2019 FIXED	KASHYAP KUMAR BHATTACHARYYA **Versus** GEETANJALI DEBI AND ANR.	MR D K BHATTACHARYYA MS R B DEB MR. K AGARWAL	MR. B GOGOI MS. D SAIKIA AMICUS CURIAE
	WITH I.A.(Civil)/579/2021 **in** Cont.Cas(C)/259/2019	KASHYAP KUMAR BHATTACHARYYA **Versus** GEETANJALI DEBI AND ANR.	MS R B DEB	MR. B GOGOI
41	WP(C)/8358/2019	M/S. SANWAR MAL KHETAWAT **Versus** THE UNION OF INDIA AND 8 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR. K GOGOI (CGC)

ORDERS

42	I.A.(Civil)/3830/2019 WP(C) 593/2011(D/O) **in** WP(C)/593/2011	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS **Versus** ASSAM INFORMATION COMMISSION AND 4 ORS	MR. P N GOSWAMI	GA, ASSAM MR D DEKA
	WITH I.A.(Civil)/3832/2019	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS **Versus** ASSAM INFORMATION COMMISSION AND 4 ORS	MR. P N GOSWAMI	GA, ASSAM
43	Cont.Cas(C)/206/2022	BELA DAS @ BALA DAS **Versus** JITENDRA KUMAR	MR. M R KHANDAKAR MR A K AZAD	MR. R DHAR
44	Cont.Cas(C)/332/2022	SURAJIT BARMAN AND 2 ORS **Versus** ATUL KUMAR GOEL AND ANR	MR. S P ROY MS. S KUMARI JYOTISH DAS	MR SISHIR DUTTA (R2) MS. S. MOCHAHARI (R2) MR. S DUTTA (R2)
45	Cont.Cas(C)/399/2022	PANKAJ KUMAR SHARMA **Versus** PRADYUT KUMAR SHARMA SAIKIA	MR B CHOUDHURY MR. K P PATHAK Mr. A Baruah	MS. N BORAH MS. S PHUKAN

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022
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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 6

[SPECIAL DIVISION BENCH

THIS BENCH WILL TAKE UP ADDITIONAL HEARING CAUSELIST DATED 07-11-2022 TO 22-12-2022(RELATING TO SPECIAL DIVISION BENCH),ALONG WITH THE FOLLOWING MATTERS

LEARNED ADVOCATES ARE REQUESTED TO REMAIN PRESENT WHILE TAKING MATTERS OF THE ADDITIONAL HEARING CAUSELIST]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
1	CRL.A(J)/119/2022	PHUNU HASDA **Versus** THE STATE OF ASSAM AND ANR.	MR. B SHARMA	PP, ASSAM
2	Crl.A./312/2022	JAMAL UDDIN CHOUDHURY **Versus** THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA MR S S ISLAM	MS P K DARJEE PP, ASSAM
3	Crl.A./314/2022	ATUL BISWAS **Versus** THE STATE OF ASSAM AND ANR.	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
	WITH I.A.(Crl.)/739/2022 **in** Crl.A./314/2022	ATUL BISWAS **Versus** THE STATE OF ASSAM AND ANR.	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
4	Crl.A./317/2022	AMIT RABHA @ AMIT RAVA **Versus** THE STATE OF ASSSAM AND ANR.	MR. A K PURKAYASTHA MR. S SHARMA MR. N K MURRY MS P TOKBIPI	PP, ASSAM
	WITH I.A.(Crl.)/748/2022 **in** Crl.A./317/2022	AMIT RABHA @ AMIT RAVA **Versus** THE STATE OF ASSSAM AND ANR.	MR. A K PURKAYASTHA MR. S SHARMA MR. N K MURRY MS P TOKBIPI	PP, ASSAM
		ORDERS		
5	Crl.A./402/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	MUSSADOR ALI @ MOSON MIYA **Versus** THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, ASLSA PP, ASSAM

6	W.P.(Crl.)/26/2022	PEERU @ PIRU AND ANR. **Versus** THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	GA, ASSAM
7	Crl.L.P./62/2022	AMIT RABHA @ AMIT RAVA **Versus** RUPAK RABHA AND 7 ORS.	MR. A K PURKAYASTHA MR. S SHARMA MR. N K MURRY MS P TOKBIPI	PP, ASSAM
	WITH			
8	Crl.A./9096/2022 (Filing Number)	AMIT RABHA @ AMIT RAVA **Versus** RUPAK RABHA AND 7 ORS. E	MR. N K MURRY	
9	Crl.A./119/2022 WITH LCR 5 FILES	AMIR ALI AND 5 ORS. **Versus** THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	WITH			
	I.A.(Crl.)/294/2022 **in** Crl.A./119/2022	AMIR ALI AND 5 ORS. **Versus** THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
10	I.A.(Crl.)/605/2022 WITH OFFICE NOTE **in** Crl.A./249/2022	TUNTUN CHANGMAI . **Versus** STATE OF ASSAM	MS L DAS MS. M BARUAH	PP, ASSAM
	WITH			
	Crl.A./249/2022	TUNTUN CHANGMAI . **Versus** STATE OF ASSAM	MS L DAS MS. M BARUAH	PP, ASSAM
11	I.A.(Crl.)/702/2022 WITH OFFICE NOTE, LCR 4 FILES **in** CRL.A(J)/98/2022	SRI BUDHESWAR HAZARIKA. **Versus** THE STATE OF ASSAM AND ANR	MS S SHARMA	PP, ASSAM
	WITH			
	CRL.A(J)/98/2022	SRI BUDHESWAR HAZARIKA. **Versus** THE STATE OF ASSAM AND ANR	MS S SHARMA	PP, ASSAM
12	I.A.(Crl.)/719/2022 **in** Crl.A./9130/2022	KAMAL UDDIN AND ANR. **Versus** THE STATE OF ASSAM AND ANR.	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
	WITH			
	Crl.A./9130/2022 (Filing Number)	KAMAL UDDIN AND ANR. **Versus** THE STATE OF ASSAM AND ANR. B	MR. J M A CHOUDHURY	
	WITH			
	I.A.(Crl.)/9131/2022 (Filing Number)	KAMAL UDDIN AND ANR. **Versus** THE STATE OF ASSAM AND ANR. B	MR. J M A CHOUDHURY	
13	I.A.(Crl.)/735/2022 **in** Crl.A./174/2022	KETENG BORO AND 9 ORS. **Versus** THE STATE OF ASSAM AND ANR.	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
	WITH			
	Crl.A./174/2022	KETENG BORO AND 9 ORS. **Versus** THE STATE OF ASSAM AND ANR.	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
14	I.A.(Crl.)/744/2022 **in** CRL.A(J)/6962/2022	PANDU URANG **Versus** THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
	WITH			
	CRL.A(J)/6962/2022 (Filing Number)	PANDU URANG **Versus** THE STATE OF ASSAM B	MR. R PHUKAN	
15	I.A.(Crl.)/752/2022 **in** CRL.A(J)/9324/2022	ANJANA KAMAR **Versus** THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM

WITH

CRL.A(J)/9324/2022 (Filing Number)	ANJANA KAMAR **Versus** THE STATE OF ASSAM AND ANR. A	MR. R DEV

WITH

I.A.(Crl.)/10075/2022 (Filing Number)	ANJANA KAMAR **Versus** THE STATE OF ASSAM AND ANR.	MR. R DEV

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
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11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
1	WP(C)/7558/2022 CAVT. NO.12822/022, BY SLIP, CAVT./1282/2022	RUSHNA NAZAR LASKAR **Versus** THE STATE OF ASSAM AND 12 ORS.	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. M A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	SC, P AND R.D. GA, ASSAM MR. M K HUSSAIN MRS. S Y AHMED FOR CAVEATOR
		ORDER (STAY VACATING)		
2	I.A.(Civil)/3471/2022 **in** WP(C)/4359/2022	AJOY PEGU **Versus** PABITRA PEGU AND 4 ORS.	MR J PAYENG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH WP(C)/4359/2022	PABITRA PEGU **Versus** THE STATE OF ASSAM AND 4 ORS	MR G JALAN	GA, ASSAM MR J PAYENG (r-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS A PAYENG (r-5)
		ORDER NO STEPS		
3	Review.Pet./31/2021 WITH WP(C)/3642/2020(D/O)	RAJDEEP DAS AND 25 ORS. **Versus** DR. RANJAN DUTTA KALITA AND 9 ORS.	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. R MAZUMDAR (R-9) SC, DIB. UNIVERSITY SC, ASSAM UNIVERSITY SC, G U
	WITH I.A.(Civil)/473/2021 **in** Review.Pet./31/2021	RAJDEEP DAS AND 25 ORS. **Versus** RANJAN DUTTA KALITA AND 9 ORS.	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM SC, DIB. UNIVERSITY SC, ASSAM UNIVERSITY SC, G U
		ADMISSION		

4	WP(C)/6609/2014	UNION OF INDIA **Versus** BAKIJAI AND CERTIFICATE OFFICER and 9 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DEY MR. S BISWAS	MR.M TALUKDAR(R-2,3&4) MS.S ROY(R-6) MR.P J BARMAN(R-2,3&4) MR. D NATH(R-1)
5	WP(C)/2159/2015	KRISHNA KANTA BORA and 33 ORS **Versus** THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MR.M MAJUMDAR MR.F A HASSAN	GA, ASSAM(R1-2) SC, FINANCER4 SC, DLR(R3,5)
6	WP(C)/2480/2016	KHAGENDRA CHANDRA ROY and ANR. **Versus** THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.P P BARUAH	SC, ASSAM URBAN WATER AND SEWERAGE BOARD SC, P H E SC, FINANCE
7	WP(C)/2667/2016	ROLL NO.SHI/NG/ST/260715/39535 HANIF SIKDAR **Versus** THE UNION OF INDIA and 2 ORS	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR.D K SAIKIA MRS. A GAYAN ASSTT.S.G.I. SC, C.G.C.
8	WP(C)/2910/2016	MD. ABDUL KAIF ALI **Versus** THE STATE OF ASSAM AND 6 ORS	MRS.K K CHOUDHURY MR.S K TALUKDAR	GA, ASSAM MR.P S DEKA MR.U DUTTAR- 6and7 MR.K P GOGOI(R- 6&7)
9	WP(C)/3408/2016	SMTI. PURNA LAKSHMI BORA NEOG **Versus** THE STATE OF ASSAM AND 2 ORS	MR.S S GOSWAMI MS.R DEKA	GA, ASSAM MR.B J TALUKDAR R- 1 and 2 SC, AG MR. S K MEDHI (R-3) MR.R K TALUKDAR(R- 3) MR P NAYAK, SC, SAD SC, PERSONNEL DEPT.
	WITH			
10	WP(C)/2018/2017	PURNA LAKSHMI BORA NEOG **Versus** THE STATE OF ASSAM and 2 ORS.	MR.S S GOSWAMI MS.R DEKA	MR.C BARUAH GA, ASSAM SC, AG MR. S K MEDHI (R-3)
11	WP(C)/413/2017	DR. SURENDRA KUMAR SAIKIA and ANR. **Versus** THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA ASSTT.S.G.I.
	WITH			
12	WP(C)/428/2017	GOUTAM KUMAR BORDOLOI and ANR. **Versus** THE UNION OF INDIA and 3 ORS.	MR. A D CHOUDHURY MR. A GOGOI MR. D CHOUDHURY MR. P S BHARALI	GA, ASSAM MRS. A GAYAN (CGC, R1) ASSTT.S.G.I.
	WITH			
13	WP(C)/1875/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. **Versus** THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM ASSTT.S.G.I.
	WITH			
14	WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. **Versus** THE UNION OF INDIA and 4 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM MRS. A GAYAN (CGC, R1) ASSTT.S.G.I.
15	WP(C)/1990/2017	RUHIT BORA and 15 ORS. **Versus** THE STATE OF ASSAM and 2 ORS.	MR.B C DEKA MR.H DAS MS.U HAZARIKA	GA, ASSAM SC, FINANCE
16	WP(C)/2213/2017	MUKUT DEBNATH and ANR. **Versus** BODOLAND TERRITORIAL COUNCIL and 8 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	MR.M BISWAS(R- 7,8&9) SC, BTC MR.M BASUMATARY(R-7,8&9)
17	WP(C)/4243/2017	NAREN BORA and 141 ORS. **Versus** THE STATE OF ASSAM and 4 ORS.	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA MR.D MAHANTA	SC, CO-OP. SC, FINANCE
18	WP(C)/5090/2017	SAHARA BHANU BEGUM **Versus** THE STATE OF ASSAM and 4 ORS.	MR.R DHAR MD.B RAHMAN	GA, ASSAM

	WITH			
19	WP(C)/1353/2019	SAHARA BHANU BEGUM **Versus** THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY	GA, ASSAM
20	WP(C)/5232/2017	BIREN CHANDRA BARUAH **Versus** THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED
21	WP(C)/5331/2017	PRADIP BARMAN **Versus** THE STATE OF ASSAM and 4 ORS.	MR. N DEKA MS. D GHOSH	GA, ASSAM
22	WP(C)/5520/2017	PRITAM KUMAR DAS **Versus** THE STATE OF ASSAM and 5 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM
23	WP(C)/2800/2018	ITI RANI GHOSAL @ PUJA GHOSAL **Versus** THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. U K NAIR (SC, GHC, R-2 ,3) MR. S S ROY (GA, ASSAM) R-1
24	WP(C)/7182/2018	DEEPAK BASFORE **Versus** THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MS J BORAH MS A BORAH MS JWNGTHIMA BRAHMA	ASSTT.S.G.I. SC, HEALTH
25	WP(C)/3278/2019 FIXED	ROFI UZ ZAMAN AND 35 ORS. **Versus** THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, HEALTH
26	WP(C)/8802/2019	BARNALI DIHINGIA AND ANR. **Versus** UNION OF INDIA AND ANR.	MR A DASGUPTA MS. B DAS MR. B DAS	MR. B K DAS (R-2) MR H P GUWALA (R-2) ASSTT.S.G.I.
	WITH			
27	WP(C)/9114/2019	SADANANDA BARUAH **Versus** UNION OF INDIA AND ANR.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	MR. B K DAS (R-2) MR K CHOUDHURY ASSTT.S.G.I.
	WITH I.A.(Civil)/1466/2020 **in** WP(C)/9114/2019	SADANANDA BARUAH **Versus** UNION OF INDIA AND ANR.	MR A DASGUPTA MR. B DAS	ASSTT.S.G.I.
28	WP(C)/5473/2020	JUNIA BASFOR **Versus** THE STATE OF ASSAM AND 2 ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM
29	WP(C)/1278/2021	RAJ KHAN **Versus** THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. M H TALUKDAR (R NO.5) SC, AGRI. DEPARTMENT SC, FINANCE
	WITH			
30	WP(C)/2417/2021	HEDAYATULLAH KHAN **Versus** THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/940/2021 **in** WP(C)/2417/2021	HEDAYATULLAH KHAN **Versus** THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MR. M H TALUKDAR	SC, AGRI. DEPARTMENT
31	WP(C)/3648/2021 FIXED	BINOD DAS **Versus** THE STATE OF ASSAM AND 4 ORS	MR B N SARMA MR Z ALAM MR. A GANGULY MS. S NAZNEEN MS. N BARUAH MR T CHHETRI	GA, ASSAM MR. S BORA (R-5) MS J RAJKUMARI (R-5)
32	WP(C)/4836/2021 B/O	ARPANA SARKAR **Versus** THE STATE OF ASSAM AND 3 ORS.	MR. S A AHMED MISS M GOGOI MR F A AHMED	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.

33	WP(C)/5916/2021	DWIPEN DAS **Versus** THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, GMC
34	WP(C)/7043/2021 FIXED	SATWINDER KAUR **Versus** THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS N NEWME MR A CHETIA MR. M P SHARMA	MS S MOCHAHARI (R-1 TO 6) MR. S DUTTA (R-1 TO 6) MRS. A GAYAN MR. S DUTTA (R-1 TO 6) ASSTT.S.G.I.
35	WP(C)/359/2022	INDRAJIT DEORI **Versus** THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, HEALTH
36	WP(C)/644/2022	MD. ABU SHAHID **Versus** THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
37	WP(C)/1183/2022 B/O	MRS. SAIRA SULTANA RAHMAN **Versus** THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS.	MR D KALITA MR. U K NAIR MR. M P SARMA	SC, APDCL
	WITH			
38	WP(C)/872/2022	SUSHANTA BHATTACHARJEE **Versus** THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS	MR D KALITA MR. U K NAIR MR. M P SARMA	MR. P MAHANTA (R-7) SC, APDCL MS. P SAHARIA (R-7) MR. P K HANDIQUE (R-7)
39	WP(C)/3620/2022	MOFIDA KHATUN **Versus** THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR. J ALI	GA, ASSAM
40	WP(C)/3710/2022 B/O	HABEL UDDIN AND ANR **Versus** THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, P AND R.D. SC, FINANCE
41	WP(C)/6608/2022	SANTANU KUMAR DEKA **Versus** THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
		ORDERS		
42	WP(C)/3661/2022 PART-HEARD, FIXED	NIBHA PATHAK **Versus** THE STATE OF ASSAM AND 9 ORS.	MR N AHMED MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, P AND R.D. MR. M SARANIA (R-6,7,9) MR H MEDHI (R-6,7,9)
	WITH I.A.(Civil)/2035/2022 **in** WP(C)/3661/2022	NIBHA PATHAK **Versus** THE STATE OF ASSAM AND 8 ORS.	MS. S B CHOUDHURY	SC, P AND R.D. GA, ASSAM
	WITH			
43	WP(C)/2112/2022	TAPAN TALUKDAR AND 7 ORS **Versus** THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR H MEDHI MS N BISHAYA MS N RAI MS N N SHARMA MR. A SARANIA	SC, P AND R.D. GA, ASSAM
44	WP(C)/1686/2014 WITH LCR PERSONAL APPEARANCE, FIXED	KESHAB BORAH **Versus** THE MANAGEMENT OF BETJAN TEA ESTATE and 2 ORS	MR. S N TAMULI	MS. A BHATTACHARYYA (R-3) MR. P KALITA (R-3) MR. B BARUAH (R-1) MR S HUSSAIN (R-1)
45	Cont.Cas(C)/408/2019 FIXED	KIRTI MOHAN NATH **Versus** JURI PHUKAN and ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D KALITA (r-3) MR. C S HAZARIKA MR. D NATH (r-3) MS. N BARMAN (r-3)
46	Cont.Cas(C)/759/2019	SMTI. PURNIMA NANDI **Versus** J B EKKA AND ORS.	MR. A H M R CHOUDHURY	SC, PNRD MR. A BHATTACHARJEE

47	Cont.Cas(C)/50/2020	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. **Versus** GAURAV BOTHRA, I.A.S. AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. MR. B GOGOI MR. B GOGOI MR. R DHAR MR. P K MUNIR (r-9) MR P NAYAK MR A CHALIHA SC, FINANCE DEPTT.
48	Review.Pet./102/2022 WITH WP(C)/3894/2013 (D/O)	THE STATE OF ASSAM **Versus** SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	
49	Cont.Cas(C)/527/2022	SARIBUN NESSA MAZUMDAR **Versus** DR. J B EKKA, IAS AND 6 ORS	MR. M ISLAM	MR. M NATH (r-1) MR. B GOGOI (R3) MR. A BHATTACHARJEE (r-1) MR P NAYAK (R3) D J CHAKMA (r-1) MR A CHALIHA (R3)
50	Cont.Cas(C)/532/2022	MANASH JYOTI GOGOI **Versus** MR. M. K. YADAVA	MR. C BORUAH MR. R BORO MR A BORUAH	MR. P N GOSWAMI MR. I KALITA MR. D GOGOI
51	Cont.Cas(C)/534/2022	MS. BOBBY DEKA AND 12 ORS **Versus** MUKESH CHANDRA SAHU AND ANR	MR. S KATAKI MS. R DUTTA	
52	Cont.Cas(C)/550/2022	LUHIT NEOG AND ANR. **Versus** SRI RAKESH KUMAR	MR. P K BORAH MR P H KONWAR	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK
53	I.A.(Civil)/3260/2022 **in** WP(C)/3825/2020	BHUPEN CHANDRA GOSWAMI @ BHUPEN GOSWAMI **Versus** THE STATE OF ASSAM AND 4 ORS.	MS D BORGOHAIN MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM MR. M. KATAKI, SC, A.H and V. DEPT.
	WITH WP(C)/3825/2020	BHUPEN CHANDRA GOSWAMI @ BHUPEN GOSWAMI **Versus** THE STATE OF ASSAM AND 4 ORS.	MS D BORGOHAIN MS U DAS DR. N DEKA MR. P GOHAIN MS. M SARMAH MS K BORAH MS K BORAH	GA, ASSAM

HEARING

54	Co.App./3/2013 CAVT. NO. 959/2013 FIXED	BHABESH CH. BAROOWA **Versus** D.C.BAROOWA and 6 ORS.	MR.D K MISHRA(Sr. Adv.) MR.D K MISHRA(Sr. Adv.) MR.B PRASAD MR.S ALI MR. K P PATHAK	N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY MR. J K GOSWAMI (r-5) D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR
55	WP(C)/3407/2017 B/O	PANCHI BORDOLOI **Versus** THE UNION OF INDIA and 3 ORS.	MR.S NATH MR.R DHAR	MR.D K SAIKIA MR. K GOGOI (C.G.C.) ASSTT.S.G.I. ADDL. AG, ASSAM

STAY MATTERS

56	WP(C)/6190/2017 WITH MEDIATION REPORT	BORGANG TEA COMPANY PVT. LTD AND ANR **Versus** THE STATE OF ASSAM AND 13 ORS	MR.S N SARMA MR.B P BORAH MR. N DEKA MR. M GOGOI MR.P J DUTTA	GA, ASSAM MR. S DAS MR.N DEKAR- 11and12 MS.D GHOSH(R- 11&12) MS.P BORAH(R-12) MR K DAS MR.S BORTHAKUR(R-12)

	WITH			
57	WP(C)/7756/2017	THE BORGANG TEA COMPANY PVT. LTD. and ANR. **Versus** THE STATE OF ASSAM and 13 ORS.	MR.B P BORAH MR. N DEKA MR. M GOGOI MR.P J DUTTA	GA, ASSAM
	WITH			
58	WP(C)/3863/2018	M/S. BORGANG TEA COMPANY PVT. LTD. AND ANR **Versus** THE STATE OF ASSAM AND 4 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS
59	WP(C)/4172/2022	DIPI GOSWAMI **Versus** THE STATE OF ASSAM AND 3 ORS	MR G RAHUL MR. D M NATH	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN MR S BORA SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
1	Tr.P.(C)./105/2022 B/O	HEMANTA BORGOHAIN **Versus** SUMITRA BORGOYARI	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	
2	CRP/108/2022	SUTAPA DEY and 4 ORS. **Versus** BHAGWATI DEVI KHEMANI and 4 ORS.	MR P S DEKA	MR G RAHUL
3	CRP/110/2022	ISTEKFAR ALAM **Versus** MD. KARIMUDDIN @ KARIMUDDIN	MR S KHOUND MR. K MOHAMMED	
	WITH I.A.(Civil)/3200/2022 **in** CRP/110/2022	ISTEKFAR ALAM **Versus** MD. KARIMUDDIN @ KARIMUDDIN	MR S KHOUND MR. K MOHAMMED	
4	Tr.P.(C)./119/2022	DR. JENIFA SABNAM **Versus** DR. ALI AHMED	MR. N K HALOI MR. K M HASSAN	
5	CRP/125/2022	BLOCK DEVELOPMENT OFFICER, LAKHIPUR (E) **Versus** NOBEN KUMAR SINGHA AND 2 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
6	CRP(IO)/219/2022	SMT. RITA CHALIHA AND 2 ORS. **Versus** SMTI. INDIRA DAVE AND 4 ORS.	MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR. A I Ali
7	CRP(IO)/290/2022	RUPALI BAGLARY DUTTA **Versus** SMT. PRATIMA DUTTA AND 5 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	
		ADMISSION		
8	FAO/56/2022	AKSHAY TERON **Versus** JAGADISH TERON AND 3 ORS.	MR. A K RAY MR. I GOGOI MISS T DAS	
	WITH I.A.(Civil)/3528/2022 **in** FAO/56/2022	AKSHAY TERON **Versus** JAGADISH TERON AND 3 ORS.	MR. A K RAY MR. I GOGOI MISS T DAS	

9	MACApp./814/2022	ORIENTAL INSURANCE COMPANY LTD. **Versus** SANOWAR HUSSAIN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3526/2022 **in** MACApp./814/2022	ORIENTAL INSURANCE COMPANY LTD. **Versus** SANOWAR HUSSAIN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
10	MACApp./815/2022	ORIENTAL INSURANCE COMPANY LTD. **Versus** AJIT SALOI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3530/2022 **in** MACApp./815/2022	ORIENTAL INSURANCE COMPANY LTD. **Versus** AJIT SALOI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		BAIL HEARING (BA)		
11	Bail Appln./2978/2022 WITH LCR	SAIDOL ISLAM **Versus** THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
		BAIL HEARING		
12	AB/2701/2022 FIXED	JAHIRUL ISLAM @ JOHOR ALI **Versus** THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS. K BORUAH	PP, ASSAM
13	AB/2830/2022	AJIBOR ALI **Versus** THE STATE OF ASSAM	MR N RAHMAN	PP, ASSAM
		FOR HEARING U/O XLI RULE II C.P.C.		
14	RSA/35/2020	SHRI RAJEEV GOSWAMI @ RAJIB GOSWAMI **Versus** ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS DAUGHTER SMT. SUDESNA KHOUND AND ANR	MR. N C DAS MS. M DEVI MR. A DAS	
	WITH			
15	CRP/181/2019	RAJEEV GOSWAMI @ RAJIB GOSWAMI **Versus** ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS LEGAL HEIRS SMT. SUDESNA KHOUND AND ANR	MS. M DEVI MR. N C DAS MR A DEY MR A DAS	MR. P J SAIKIA MR. A K GUPTA
16	RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. **Versus** ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
	WITH I.A.(Civil)/1922/2022 **in** RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. **Versus** ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
17	RSA/154/2022	MD. FARZAD HUSSAIN AND ANR **Versus** MD. SHOAIB BORA	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA
		ORDERS		
18	MC/1488/2015 in RSA SL. NO. 242254	RAM CHANDRA PRASAD **Versus** JINKU BARTHAKUR and 5 ORS,	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	
19	I.A./190/2016 in RSA SL. NO. 234600	MD. MOZAMMAL HUSSAIN @ MD. MOZAMIL ALI and 3 ORS, **Versus** ABU MATLEB ALI and 16 ORS,	MR.S ISLAM MR.A ALI MR.A CHOUDHURY MS.M KONCH	

20	I.A.(Civil)/207/2016 **in** RSA/272052/2016	DHAN KHAN **Versus** LEGAL HEIRS OF LATE RASHID HUSSAIN	MR.D SAIKIA MR.P S DEKA MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	
	WITH RSA/272052/2016 (Filing Number)	SRI DHAN KHAN **Versus** SRI RASHID HUSSAIN	MR.P S DEKA MR.B K BHAGAWATI	
21	RSA/67/2019	SMTI. ANUP ANURUPA DAS AND 6 ORS. **Versus** SHRI PRAFULLA DAS	MR H DEKA MR. K K DEKA MR. A D CHOUDHURY	
22	I.A.(Civil)/186/2019 **in** RSA/13960/2018	THE FOOD CORPORATION OF INDIA **Versus** PARBATJOWA S.S. LTD AND 22 ORS	MR B K SINGH MS. M BORA	GA, ASSAM MR. R K JAIN MS. A HUSSAIN MR R ISLAM TULIKA BORAH
	WITH RSA/13960/2018 (Filing Number)	THE FOOD CORPORATION OF INDIA **Versus** PARBATJOWA S.S. LTD AND 22 ORS		
23	I.A.(Civil)/2659/2019 **in** RSA/76/2018	ON THE DEATH OF SUNA MIA BARBHUIYA HIS LEGAL HEIRS MADHURUN NESSA BARBHUIYA AND 4 ORS **Versus** HABIBUR RAHMAN AND 5 ORS	MR. I ALAM MR. M H LASKAR MR. T SK MS. R R BORAH	MR. M H LASKAR
	WITH RSA/76/2018	MD SUNA MIA BARBHUIYA **Versus** MD HABIBUR RAHMAN and 5 ORS	MR. I ALAM MR. T SK	MR. N H MAZARBHUIYAN MR. S ROY (R3) MR. N ISLAM MR. M H LASKAR (R3)
	WITH I.A.(Civil)/984/2018 **in** RSA/76/2018	MD SUNA MIA BARBHUIYA **Versus** MD HABIBUR RAHMAN and 5 ORS	MR. I ALAM MR. T SK	
	WITH I.A.(Civil)/3082/2019 **in** RSA/76/2018	ON THE DEATH OF SUNA MIA BARBHUIYA, HIS LEGAL HEIR MADHURUN NESSA BARBHUIYA AND 4 ORS **Versus** MD HABIBUR RAHMAN and 5 ORS	MR. I ALAM MR. T SK	MR. M H LASKAR
24	RSA/85/2020	SRI MIHIR SINGHA AND 5 ORS **Versus** SRI BABU SINHA AND 6 ORS	MR. A C SARMA MR. S ISLAM MR A ALI MR G BHARADWAJ MR B DEORI MR. Y ALI	MR. M H RAJBARBHUIYAN
25	RSA/98/2020	NARAYAN DAS AND 11 ORS. **Versus** ON THE DEATH OF AMAR NATH DAS HIS LEGAL HEIR SUDHIR CHANDA DAS AND 14 ORS.	MR. R J BORDOLOI MR. R ALI	MR. B CHAKRAVARTY MR. A NATH MR. A NATH MS. A LALA
26	RSA/99/2020	INDIAN COUNCIL FOR CHILD WELFARE AND 2 ORS **Versus** MISS MELINA BEGUM	MS. M HAZARIKA MS KEWI MS. Y. LONGKUMAR	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI
27	I.A.(Civil)/1283/2020 **in** RSA/5440/2020	SMTI MADHUMITA LASKAR **Versus** ALAL AHMED LASKAR AND 4 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	MR. M H RAJBARBHUIYAN MS. S RASUL
	WITH RSA/5440/2020 (Filing Number)	SMTI MADHUMITA LASKAR **Versus** ALAL AHMED LASKAR AND 4 ORS (H)		
28	RSA/53/2021	KASEM ALI SARKAR **Versus** MONJULA ROY AND 4 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM MR. U K DAS (R-1) MS. B D SARMAH (R-1)

29	RSA/79/2021	ON THE DEATH OF MD. NASIR KHAN HIS LEGAL HEIRS **Versus** MD. NURUL AMIN	MR. M U MAHMUD MR. P J SAIKIA MR. A K GUPTA MRS. M SAIKIA MR. M ALOM MR S ISLAM MR S H MAHMUD	MR. M DUTTA MS S DEV MR J MAHANTA
30	RSA/108/2021	ON THE DEATH OF HABIBUR RAHMAN CHOUDHURY, HIS LEGAL HEIRS MD. AHMED HUSSAIN CHOUDHURY AND 5 ORS. **Versus** MD. ABDUL NUR CHOUDHURY AND 30 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	
31	I.A.(Crl.)/347/2021 BA 1161/2021(D/O), WITH OFFICE NOTE, CASE DIARY AND CASE RECORD **in** Bail Appln./1161/2021	BISHNU PRASAD NEOG **Versus** THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
32	I.A.(Civil)/2189/2021 FIXED **in** Arb.A./9586/2021	THE UNION OF INDIA **Versus** M/S TRANS INDIA INTERNATIONAL LTD.	MR B N SARMA MS. N BARUAH	MR S KHOUND MR. K MOHAMMED
	WITH Arb.A./9586/2021 (Filing Number)	THE UNION OF INDIA **Versus** M/S TRANS INDIA INTERNATIONAL LTD. B		
33	I.A.(Civil)/2227/2021 **in** RSA/100/2021	CATHOLIC CHURCH AND ANR. **Versus** THADIOUS KULLU AND ORS.	MR. S K SINGH MR B PUSHILAL	
	WITH RSA/100/2021	CATHOLIC CHURCH AND ANR. **Versus** THADIOUS KULLU AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	
34	I.A.(Civil)/2272/2021 **in** RSA/204/2017	ON THE DEATH OF BADSHA SEIKH AND ANR. **Versus** ON THE DEATH OF SUJAL KHAN HIS LEGAL HEIRS AND ANR.	MR. B CHAKRAVARTY MS P DEVI MS. A LALA MR. S BORDOLOI	MR. S SAHU
	WITH RSA/204/2017	MD BADSHA SEIKH @ MIYA and ANR **Versus** ON THE DEATH OF SUJAK KHAN HIS LEGAL HEIRS MD IMRAN KHAN and 6 ORS	MR.B CHAKRABORTY MR. B CHAKRAVARTY MRM R ADHIKARI MR.P N SHARMA MS P DEVI MR. S BORDOLOI	MS.B CHOUDHURYR- 1I to 1V, 2 MR.S SAHU(R- 1(I) to 1(V), 2) MS.J DAS(R- 1(I) to 1(V), 2)
	WITH I.A.(Civil)/2271/2021 **in** RSA/204/2017	ON THE DEATH OF BADSHA SEIKH HIS LEGAL HEIRS AND ANR. **Versus** ON THE DEATH OF SUJAL KHAN HIS LEGAL HEIRS AND ANR.	MR. B CHAKRAVARTY MS P DEVI MS. A LALA MR. S BORDOLOI	MR. S SAHU
35	I.A.(Civil)/1506/2022 FIXED **in** RSA/3732/2019	NIRAMONI DAS DUTTA **Versus** ROMESH DUTTA	MR. B D DEKA	
	WITH RSA/3732/2019 (Filing Number)	SMTI NIRAMONI DAS DUTTA **Versus** SRI ROMESH DUTTA		
	WITH I.A.(Civil)/699/2021	NIRAMONI DAS DUTTA **Versus** ROMESH DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
36	I.A.(Civil)/1808/2022 RSA 161/2002(D/O) **in** Review.Pet./6783/2022	ANOWARA BEGUM AND 6 ORS. **Versus** MD. ABDUL SAMAD	MR H DAS MR. B C DEKA	
	WITH Review.Pet./6783/2022 (Filing Number)	ANOWARA BEGUM AND 6 ORS. **Versus** ABDUL SAMAD E	MR H DAS	

	WITH I.A./234/2015	MUSTT ANOWARA BEGUM and ORS **Versus** ON THE DEATH OF MD ABDUL SAMAD HIS LEGAL HEIRS - MUSTT. JAYGUN NESSA and 13 ORS	MR.Z ALAM(A-5&6)(--1to4&7) MR.U B SARMA(A-5&6)(--1to4&7) MR.N D SARMA(A-5&6)(--1to4&7) MR.E U AHMEDA-5and6--1to4and7 MS.S NAZNEEN(A-5&6)(--1to4&7)	MR.H R KHAN MD.M H CHOUDHURY MR.K U AHMED MD.A HUSSAIN MR.A ALI
	WITH I.A./235/2015	MUSTT ANOWARA BEGUM and ORS **Versus** ON THE DEATH OF MD ABDUL SAMAD HIS LEGEAL HEIRS - MUSTT. JAYGUN NESSA and 13 ORS	MR A C SARMA MS A DEV MR.Z ALAM(A-5&6)(--1to4&7) MR P CHAKRABORTY MR K PATHAK MR.U B SARMA(A-5&6)(--1to4&7) MR.N D SARMA(A-5&6)(--1to4&7) MR.E U AHMED(A-5&6)(--1to4&7) MS.S NAZNEEN(A-5&6)(--1to4&7)	MR.H R KHAN MD.M H CHOUDHURY MR.K U AHMED MD.A HUSSAIN MR.A ALI
	WITH I.A./236/2015	MUSTT ANOWARA BEGUM and ORS **Versus** ON THE DEATH OF MD ABDUL SAMAD HIS LEGEAL HEIRS - MUSTT. JAYGUN NESSA and 13 ORS	MR.Z ALAM(A-5&6)(--1to4&7) MR.U B SARMA(A-5&6)(--1to4&7) MR.N D SARMA(A-5&6)(--1to4&7) MR.E U AHMEDA-5and6--1to4and7 MS.S NAZNEEN(A-5&6)(--1to4&7)	MR.H R KHAN MD.M H CHOUDHURY MR.K U AHMED MD.A HUSSAIN MR.A ALI
	WITH I.A.(Civil)/1944/2016	MUSTT ANOWARA BEGUM and ORS **Versus** ON THE DEATH OF ABDUL SAMAD HIS LEGAL HEIRS MUST. JAYGUN NESSA and 13 ORS.	MR.Z ALAM MR.U B SARMA MR.E U AHMED MR.N D SARMA	
37	I.A.(Civil)/3203/2022 **in** RSA/223/2019	SRI KAMALESHWAR THAKURIA AND ANR **Versus** SMTI. SUBHADRA THAKURIA AND 4 ORS.	MR H K SARMA	MR B ISLAM
	WITH RSA/223/2019	SRI KAMALESHWAR THAKURIA AND ANR **Versus** SMTI. SUBHADRA THAKURIA AND 18 ORS.	MR H K SARMA MR. T SARMA	MD B ISLAM (r-1 to 4) MR. A A MONDAL (r-1 to 4) MR S HUSSAIN (r-1 to 4) MR M HOQUE (r-1 to 4) MR A ALAM (r-1 to 4)
	WITH I.A.(Civil)/3204/2022 **in** RSA/223/2019	SRI KAMALESHWAR THAKURIA AND ANR **Versus** SMTI. SUBHADRA THAKURIA AND 4 ORS.	MR H K SARMA	MR B ISLAM
	WITH I.A.(Civil)/3205/2022 **in** RSA/223/2019	SRI KAMALESHWAR THAKURIA AND ANR **Versus** SMTI. SUBHADRA THAKURIA AND ORS.	MR H K SARMA	MR B ISLAM
38	I.A.(Civil)/3462/2022 WITH LCR **in** RSA/216/2011	ON THE DEATH OF JAMSED ALI HIS LEGAL HEIRS FIRUZ ALI **Versus** MUSSTT RAJINA CHOUDHURY and ANR		MR. M BURAGOHAIN

	WITH RSA/216/2011	MUSSTT RAJINA CHOUDHURY andANR **Versus** ON THE DEATH OF AMJED ALI HIS LEGAL HEIRS HANUFA BIBI WIFE and ORS	MR.P K DEKA MR.H DEKA MR.M BURAGOHAIN	MR. B C CHOUDHURY (r-3,4) MR.P BHAGAWATI MD.S ALI MS.J BEGUM MS.M NATH MR.G BORDOLOI MR.R RAHMAN
	WITH MC/3608/2011 **in** RSA/216/2011	MUSSTT RAJINA CHOUDHURY andANR **Versus** ON THE DEATH OF IMAN ALI, HIS LEGAL HEIRS MD. AMJED ALI and OTHERS	MR.P K DEKA MR.H DEKA MR.M BURAGOHAIN	
	WITH I.A.(Civil)/3497/2022 **in** RSA/216/2011	ON THE DEATH OF AMJED ALI **Versus** MUSSTT RAJINA CHOUDHURY AND 5 ORS		MR. M BURAGOHAIN
39	I.A.(Civil)/3496/2022 **in** RSA/3700/2020	HAJI MD. BALAI MIA **Versus** MD. KHAIRUL ISLAM AND 3 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	WITH RSA/3700/2020 (Filing Number)	HAJI MD. BALAI MIA **Versus** MD. KHAIRUL ISLAM AND 3 ORS		
	WITH I.A.(Civil)/10732/2022 (Filing Number)	HAJI MD. BALAI MIA **Versus** MD. KHAIRUL ISLAM AND 3 ORS A	MR. S P CHOUDHURY	
40	I.A.(Civil)/3499/2022 **in** RSA/146/2017	ON THE DEATH OF RAMEN SARMAH **Versus** SRI SHYAMAL SARMAH		MR. T K BHUYAN
	WITH RSA/146/2017	SRI RAMEN SARMAH **Versus** SRI SHYAMAL SARMAH	MS.B CHOUDHURY MR.S SAHU MS.J DAS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA
	WITH I.A.(Civil)/3498/2022 **in** RSA/146/2017	ON THE DEATH OF RAMEN SARMAH **Versus** SRI SHYAMAL SARMAH		MR. T K BHUYAN
	WITH I.A.(Civil)/3501/2022 **in** RSA/146/2017	ON THE DEATH OF RAMEN SARMAH **Versus** SRI SHYAMAL SARMAH		MR. T K BHUYAN
41	I.A.(Civil)/3510/2022 B/O **in** RSA/12829/2022	MANIR ALI BARBHUIYA **Versus** WAJID ALI BARBHUIYA AND ORS.	MS. R CHOUDHURY MR N RAHMAN	
	WITH RSA/12829/2022 (Filing Number)	MANIR ALI BARBHUIYA **Versus** WAJID ALI BARBHUIYA AND ORS. B	MS. R CHOUDHURY	
42	I.A.(Civil)/3529/2022 **in** MFA/14092/2022	BHARTIA INFRA PROJECTS LTD. **Versus** MAMI KURMI	MR. S DAS MR K DAS	
	WITH MFA/14092/2022 (Filing Number)	BHARTIA INFRA PROJECTS LTD. **Versus** MAMI KURMI A	MR. S DAS	
	WITH I.A.(Civil)/14094/2022 (Filing Number)	BHARTIA INFRA PROJECTS LTD. **Versus** MAMI KURMI A	MR. S DAS	

HEARING

43	RSA/233/2012 WITH LCR, B/O	MUSTT. SAFIRUN BIBI LASKAR and ANR, **Versus** MD. SIRAJ ALI and 4 ORS,	MR. A C SARMA MR. A SARMA MR. T BARUAH MR. M P GOSWAMI	MS. R CHOUDHURY (R2) MR. J ISLAM MR. A M S MAZUMDER MR. A A R KARIM MS. S F MAITAI MS. S S ZIA (R2)
44	RSA/56/2017 WITH LCR, B/O	ON THE DEATH OF MD FAKARUDDIN LASKAR HIS LEGAL HEIRS HAZIRA BEGUM LASKAR and 7 ORS **Versus** TAJ UDDIN LASKAR	MR.L R MAZUMDER	MS. R CHOUDHURY MR.G UDDIN MR.N H LASKAR MS.P A TALUKDAR MS S S ZIA
45	RFA/13/2021 WITH LCR, FIXED	ASHOK MUCHAHARY AND ANR. **Versus** CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	MR. A K HUSSAIN (R-1 to 15) and (16 to18) MS S HAZARIKA (R-1 to15) and (16 to18) MR. B HUSSAIN (R-1 to 15) and (16 to18)
	WITH I.A.(Civil)/2210/2021 **in** RFA/13/2021	ASHOK MUCHAHARY AND ANR. **Versus** CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
1	WP(C)/4407/2018	HEMANTA DAS **Versus** THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MR S SHARMA MS. S D SAIKIA (R5-R14) MS. M BARMAN, G A , ASSAM SC, REVENUE
2	WP(C)/6604/2019 B/O	KANAILAL SAHOO **Versus** THE STATE OF ASSAM AND 7 ORS.	MR. S K BARKATAKI MS. B SHARMA MR. D K NATH	GA, ASSAM MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI SC, CBI
3	WP(C)/2394/2020	MRIGEN BHAGAWATI **Versus** THE STATE OF ASSAM AND 3 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	SC, IRRIGATION
4	WP(C)/3178/2020	MUSLIMA BEGUM LASKAR **Versus** THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM
5	WP(C)/3568/2020 FIXED	M/S. S.B.INDUSTRIES **Versus** THE UNION OF INDIA AND 3 ORS.	MS. D SINHA MR H K J AHMED	MS. B SARMA (C.G.C., R1, R2) MS. B SARMA (C.G.C., R1, R2) MR. A. KALITA, SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
6	WP(C)/4884/2020 FIXED	BAPOJITH LANGTHASA **Versus** THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
7	WP(C)/5565/2020	SAGIR AHMED **Versus** THE STATE OF ASSAM AND 5 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM MRS. A GAYAN, CGC

	WITH			
8	WP(C)/5624/2021	BHUPEN DAIMARY **Versus** THE UNION OF INDIA AND 7 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM MRS. A GAYAN MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I. SC, PWD
	WITH			
9	WP(C)/5625/2021	MD. MOKSHED ALI **Versus** THE UNION OF INDIA AND 7 ORS	MS. R BEGUM MS. R CHETRI	GA, ASSAM MRS. A GAYAN MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I. SC, PWD
10	WP(C)/1428/2021	SURESH SARMA AND 139 ORS **Versus** THE STATE OF ASSAM AND 6 ORS	MR S DAS MR. T DEWAN MS. J GHOSH	SC, PNRD GA, ASSAM
11	WP(C)/2674/2021 FIXED	MD. JIYAUR PASA **Versus** THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1685/2021 **in** WP(C)/2674/2021	MD. JIYAUR PASA **Versus** THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
	WITH			
12	WP(C)/2495/2021	MD. JIYAUR PASA **Versus** THE STATE OF ASSAM AND 6 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
	WITH			
13	WP(C)/2525/2021	MD. JIYAUR PASA **Versus** THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1680/2021 **in** WP(C)/2525/2021	MD. JIYAUR PASA **Versus** THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
	WITH			
14	WP(C)/2626/2021	MD. JIYAUR PASA **Versus** THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1681/2021 **in** WP(C)/2626/2021	MD. JIYAUR PASA **Versus** THE STATE OF ASSAM AND 6 ORS E		SC, PWD ROAD ASSTT.S.G.I.
	WITH			
15	WP(C)/2656/2021	MD. JIYAUR PASA **Versus** THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1683/2021 **in** WP(C)/2656/2021	MD. JIYAUR PASA **Versus** THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
	WITH			
16	WP(C)/7371/2021	M/S SUNRISE ENTERPRISE **Versus** THE UNION OF INDIA AND 7 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	GA, ASSAM MR. A K DUTTA MR J MAHANTA ASSTT.S.G.I. SC, PWD
	WITH			
17	WP(C)/41/2022	MD MAHSEN ALI **Versus** THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY MR J MAHANTA	GA, ASSAM ASSTT.S.G.I. SC, PWD

	WITH			
18	WP(C)/54/2022	M/S SUNRISE ENTERPRISE **Versus** THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY MR J MAHANTA	GA, ASSAM ASSTT.S.G.I. SC, PWD
	WITH			
19	WP(C)/5038/2022	MD. JIYAUR PASA **Versus** THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
	WITH			
20	WP(C)/5152/2022	MD. JIYAUR PASA **Versus** THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
	WITH			
21	WP(C)/5562/2022	MD. JIYAUR PASA **Versus** THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. A K DUTTA ASSTT.S.G.I. SC, PWD
	WITH			
22	WP(C)/6059/2022	MD. JIYAUR PASA **Versus** THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. A K DUTTA ASSTT.S.G.I. SC, PWD
	WITH			
23	WP(C)/6062/2022	MD JIYAUR PASA **Versus** THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
	WITH			
24	WP(C)/6157/2022	MD. JIYAUR PASA **Versus** THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
25	WP(C)/3215/2021 CAVT. NO.04002/021, FIXED	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED **Versus** THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
	WITH			
26	WP(C)/3372/2021 CAVT. NO. 04002/021,	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. **Versus** THE STATE OF ASSAM AND 10 ORS.	MR. H. BURAGOHAIN MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
27	WP(C)/4186/2021 B/O	BIJU SAIKIA **Versus** THE STATE OF ASSAM AND 13 ORS	MR. R P SARMAH MR. P N SHARMA MR MINTU SAIKIA MS S P CHETRY	SC, PNRD GA, ASSAM MR. P K MUNIR (r-8 to 14) MR. A GAYAN (r-8 to 14) MR. J PAWE (r-8 to 14)
28	WP(C)/6542/2021	JOYANTA MAIBANGSA @ JOYANTA HOJAI **Versus** THE KOTAK MAHINDRA LIFE INSURANCE COMPANY LIMITED AND 4 ORS	MR B D DAS MRS R DEKA MR. D THAOSEN	SC, IRDAI Mukesh Sharma
29	WP(C)/157/2022 WITH WP(C)/2113/2022(D/O)	AFTAR UDDIN LASKAR **Versus** THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, REVENUE
30	WP(C)/993/2022	ABDUL MALEK TALUKDAR AND 15 ORS. **Versus** THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM
31	WP(C)/1594/2022	M/S B A FEEDS AND ANR. **Versus** THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM M KATAKY MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA SC, FINANCE DEPTT.
32	WP(C)/1786/2022	KRISHNA MOHAN DAS **Versus** THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P KAKATI, SC, WATER RESOURCES DEPTT. (RESPONDENTS) SC. WATER RESOURCE DEPTT.

33	WP(C)/1984/2022	M/S KARBI PROJECTS PRIVATE LIMITED **Versus** THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGOHAIN MR A KHARSOHUM	SC, PWD SC, K A A C
34	WP(C)/1987/2022	M/S J K CONSTRUCTION CO. AND ANR **Versus** THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGOHAIN MR A KHARSOHUM	SC, PWD (BULDING) SC, K A A C
35	WP(C)/2191/2022	BANOWARI RABIDAS @ BANOWARILAL RABIDAS **Versus** THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. M ISLAM (r-6) H M ALI (r-6) SC, REVENUE
	WITH			
36	Cont.Cas(C)/199/2022	BANOWARI RABIDAS @ BANOWARILAL RABIDAS **Versus** PALLAVI SARKAR, IAS AND 3 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	
37	WP(C)/2300/2022	KAMALA PHUKAN **Versus** THE STATE OF ASSAM AND 4 ORS	MR. R BARUAH S ALI MR. A IKBAL	GA, ASSAM MR. C K S BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, C.G.C.
	WITH			
38	LA.App./18/2019 WITH LCR	SRI BHADARAM MIKIR AND 26 ORS. **Versus** THE COLLECTOR AND ANR	MR. S KATAKI MR R M DAS MS. R DUTTA	GA, ASSAM
	WITH			
	CO/10/2021 **in** LA.App./18/2019	THE COMMANDANT, **Versus** BHADARAM MIKIR AND 26 ORS.	MR. S C KEYAL	MR. S KATAKI
39	WP(C)/2827/2022	PRADIP KUMAR DAS **Versus** THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
	WITH			
40	WP(C)/2830/2022	PRADIP KUMAR DAS **Versus** THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
	WITH			
41	WP(C)/2851/2022	PRADIP KUMAR DAS **Versus** THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MD F FARIDI	MISS S ROY SC, PWD SC, FINANCE
	WITH			
42	WP(C)/2855/2022	PRADIP KUMAR DAS **Versus** THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
43	WP(C)/3668/2022	UTTAM KUMAR DAS **Versus** THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. K N CHOUDHURY MR. M DAS	SC, AFDC
	WITH			
44	WP(C)/3509/2021	UTTAM KUMAR DAS **Versus** THE ASSAM FISHERIES DEV ELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. M DAS MR. N K NEOG	SC, AFDC
45	WP(C)/4368/2022	M TEC INNOVATIONS LTD. **Versus** THE STATE OF ASSAM AND 2 ORS.	MR A KALITA MR K TALUKDAR	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MS E NATH SC, TRANSPORT
46	WP(C)/4980/2022 FIXED	M/S. SHREE GANESH TRADERS **Versus** THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY MR. D K BAIDYA M S HUSSAIN	MR G RAHUL (R-7) MR. D M NATH (R-7) SC, HEALTH
	WITH			
	I.A.(Civil)/2547/2022 **in** WP(C)/4980/2022	M/S. SHREE GANESH TRADERS **Versus** THE STATE OF ASSAM AND 5 ORS.	MR. J PATOWARY	SC. MEDICAL

	WITH I.A.(Civil)/3475/2022 **in** WP(C)/4980/2022	N P CATERING AND CONFECTIONERY BAKERY, **Versus** M/S SHREE GANESH TRADERS AND 6 ORS.	MR. T DEURI MS. S DEVI	SC, HEALTH
47	WP(C)/5161/2022	JAKIR AND 4 ORS. **Versus** THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
48	WP(C)/6020/2022	ANOWAR HUSSAIN **Versus** THE GOVT. OF ASSAM AND 6 ORS.	MR. N AHMED MR R A AHMED	MR. N C DAS (r-7) SC, P AND R.D. GA, ASSAM
	WITH			
49	WP(C)/6025/2022	ABUL HUSSAIN **Versus** THE GOVT. OF ASSAM AND 6 ORS.	MR. N AHMED MR R A AHMED	MR. N C DAS (r-7) SC, P AND R.D. GA, ASSAM
50	WP(C)/6689/2022 FIXED AT 2:30 FOR IN CAMERA PROCEEDING	RITUL HUSSAIN **Versus** THE STATE OF ASSAM 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM MR B N SARMA MS. N BARUAH
51	WP(C)/6918/2022	NUMAL SAIKIA **Versus** THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER MR. L HUSSAIN	SC, PWD ROAD SC, FINANCE

ORDERS

52	WP(C)/1170/2014 FIXED	SADHAN DAS **Versus** THE UNION OF INDIA and 4 ORS	MR.P S DEKA MR.U K NAIR MRA CHANDRAN MR.K SARMA MS.N MAHANTA MR.A MEDHI	MR.K K BHATRA MR.R K BHATRA MRS.B DAS ASSTT.S.G.I.
53	Cont.Cas(C)/612/2019 FIXED	SUBHAM SETHIA **Versus** NEERAJ KUMAR PUGALIYA	MR. A R AGARWALA	
54	WP(C)/5557/2019 B/O	M/S. ROYAL - CPL (JV) **Versus** THE UNION OF INDIA AND 4 ORS	MR. K K BHATRA MR. D DAS MR. Y S MANNAN MR. R K BHATRA	MR. G N SAHEWALLA (R-4) MR. A DASGUPTA (SC, N.F. RLY) MR. P BORA (R-5) DR R C BORPATRA GOHAIN MD. ASLAM MR. D SENAPATI MR. G GOSWAMI MR. B DAS MR. A CHETIA MS P AGARWAL MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA
	WITH I.A.(Civil)/262/2020 **in** WP(C)/5557/2019	THE UNION OF INDIA AND 2 ORS **Versus** M/S ROYAL-CPL (JV) AND 2 ORS.	MS P AGARWAL	MR. Y S MANNAN
	WITH I.A.(Civil)/2180/2021 **in** WP(C)/5557/2019	THE STATE OF MANIPUR **Versus** M/S. ROYAL - CPL (JV)	MS. N K DEVI MR. N ANIX SINGH MR. N K SINGH	MR. Y S MANNAN MR. R K BHATRA
55	Review.Pet./42/2020 WP(C)/213/20(D/O)	ON THE DEATH OF DIPALI BARUAH KENWAR, HER LEGAL HEIRS MONALISA KENWAR AND 2 ORS. **Versus** DHARANI BHARALI AND 6 ORS	MR. B CHETRI MR. M K BORAH MR. K K PARASAR MS. P. KASHYAP MS Y BHUTIA	MR G CHOUDHURY SC, APDCL
56	WP(C)/1498/2020 B/O	M/S. PEYUSH TRADERS **Versus** THE UNION OF INDIA AND 3 ORS.	MR. T DEURI MS. A AHMED	MR. B K DAS SC, NF RLY

	WITH			
57	WP(C)/6912/2019	M/S. PEYUSH TRADERS **Versus** THE UNION OF INDIA AND ANR.	MR N DUTTA MR. T DEURI MRS. R S DEURI	MR. B K DAS SC, NF RLY
58	WP(C)/437/2021 FIXED	SWAGATAM SELF HELP GROUP **Versus** THE STATE OF ASSAM AND 4 ORS	MR. D K BAGCHI	GA, ASSAM
59	WP(C)/761/2021 B/O	SANTOS KARMAKAR **Versus** THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED U U KHAN	GA, ASSAM
60	WP(C)/2367/2021	NIBEDITA SAIKIA **Versus** THE UNION OF INDIA AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. A K SAHEWALLA (R-6) MR. W SHARMA (R-6) MR P GOGOI (R-6) ASSTT.S.G.I. SC, FINANCE
61	WP(C)/6700/2021	ROBI BORUAH **Versus** NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
62	Review.Pet./157/2022 WP(C)/5172/2016(D/O)	UNION OF INDIA AND 3 ORS. **Versus** EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	
63	Cont.Cas(C)/213/2022 B/O	SANJIB DAS AND ANR **Versus** NIRAJ VERMA, IAS AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	MR. P N GOSWAMI (R. 1-4) MR B CHOUDHURY (R. 1-4) MR. K P PATHAK (R. 1-4)
	WITH			
64	Cont.Cas(C)/222/2022	SANJOY DEY **Versus** NIRAJ VERMA, IAS AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	
65	I.A.(Civil)/3381/2022 FIXED **in** WP(C)/3878/2022	HABIBAR RAHMAN AND ANR. **Versus** KHANDAKAR JIYAUR RAHMAN AND 7 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, FOREST
	WITH WP(C)/3878/2022	KHANDAKAR JIYAUR RAHMAN **Versus** THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR. D GOGOI	MR. K N CHOUDHURY (r-6,7) MR. N N B CHOUDHURY(R. Nos. 8 & 9) MR. U K DAS (r-6,7) MS. B D SARMAH (r-6,7) MR. M DEWAN(R. Nos. 8 & 9) SC, FOREST
66	I.A.(Civil)/3484/2022 **in** WP(C)/6317/2022	HI SPEED LOGISTICS PVT LTD **Versus** THE FOOD CORPORATION OF INDIA AND 5 ORS	MR A C BORBORA MS. N DEY MR. N BORPATRAGOHAIN	SC, F C I
	WITH WP(C)/6317/2022	HI SPEED LOGISTICS PVT LTD **Versus** THE FOOD CORPORATION OF INDIA AND 5 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAIN	SC, F C I ASSTT.S.G.I.
67	I.A.(Civil)/3487/2022 WP(C) 1609/2020 (Disposed) **in** WP(C)/1609/2020	THE DEPUTY COMMISSIONER, KARIMGANJ **Versus** CHIRANJIT DEB AND 4 ORS.	GA, ASSAM	
68	WP(C)/4697/2022	BISWAPRAVA SAIKIA **Versus** THE STATE OF ASSAM AND 4 ORS	H Z SINGHA MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN SC, ELECTION COMMISSION.
69	WP(C)/4771/2022 B/O	SYEDA MANJULA BEGUM AND 2 ORS **Versus** THE STATE OF ASSAM AND 9 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, REVENUE SC, KARBI ANGLONG

70	WP(C)/5441/2022	PRAHLAD HAZARIKA **Versus** THE STATE OF ASSAM AND 8 ORS	MR. K K PHUKAN MS J BORUAH	SC, P AND R.D. GA, ASSAM
71	WP(C)/5698/2022	SUMIT TALUKDAR **Versus** THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED N CHAUDHURY	SC, P AND R.D. GA, ASSAM
72	WP(C)/6514/2022 B/O	KHOWANG GOROIMARI BORBELL MIN PALAN SAMABAI SAMITY **Versus** THE STATE OF ASSAM AND 6 ORS	MR D R GOGOI MS. S E AHMED	GA, ASSAM MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA SC, AFDC
73	WP(C)/7063/2022 FIXED	DILDAR HUSSAIN AND ANR **Versus** THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
1	CRP/199/2017 WITH LCR	NRIPENDRA CH. BARMAN **Versus** MONIRAM BARMAN and 33 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.N RAI(R-8) MRA K RAIR-8 MR.T R ROY(R-8) MRSK AGARWAL(R-8)
2	Crl.Pet./728/2017 WITH LCR 1 FILE	ABDUR RAKIB ANSARI and ANR. **Versus** ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	MR.D BARMAN MR. A MOLLAH MR. M ISLAM MR.H A AHMED
	WITH			
3	Crl.Pet./217/2016 WITH LCR 2 FILES	ABDUR RAKIB ANSARI **Versus** ZERIFA JANNAT	MR. S S DEY MS. A BHATTACHARJEE MR. M NATH MR. D P BORAH MR. A ROY	MR. A F N U MOLLAH MR. M ISLAM MR. N UDDIN MS. S HALAI
	WITH			
4	Crl.Pet./128/2017	ABDUR RAKIB ANSARI and 3 ORS. **Versus** ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR. M ISLAM MR.D J KAPIL	MR. A F N U MOLLAH MR.S P CHITTAWAT MR.J A AHMED MR. N UDDIN
	WITH			
5	Crl.Pet./188/2017	ABDUR RAKIB ANSARI and 3 ORS. **Versus** ZERIFA JANNAT	MR S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH	MR A F N U MOLLAH MR. M ISLAM MR J A AHMED MR. N UDDIN PP, ASSAM
6	CRP(IO)/70/2018	NIZAM UDDIN AND ORS. **Versus** JAMAL ALI AND ORS.	MD H R AHMED	
7	CRP(IO)/61/2019	FOTU SK. @ MOHAMMAD ALI AND 3 ORS. **Versus** BABU SK. AND 9 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM DR. K U AHMED (R1-R3)

8	CRP/89/2019	ASSAM ALUMINUM **Versus** THE COMMISSIONER, EMPLOYEES COMPENSATION CLAIMS TRIBUNAL AND ANR.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
9	Crl.Pet./754/2019 WITH LCR 1 FILE	NIZAM UDDIN CHOUDHURY **Versus** THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MR N Y KONYAK (R2) PP, ASSAM
	WITH			
10	Crl.Pet./280/2019	NIZAM UDDIN CHOUDHURY **Versus** THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MS. P A TALUKDAR (R2) PP, ASSAM
11	Crl.Pet./1342/2019	M/S. INDUSVIVA HEALTH SCIENCES PVT. LTD. **Versus** THE STATE OF ASSAM AND ANR.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
12	CRP/20/2020	MURSHID ALI AND 3 ORS. **Versus** INNASH ALI AND 2 ORS.	MR. U K GOSWAMI	MRS. M SHARMA MR. U K DAS
13	CRP/57/2020	SAFIUR RAHMAN LASKAR AND 17 ORS. **Versus** HEFAJUL HUSSAIN LASKAR	MS F AHMED MR. S K GHOSH	MS. N DEY (R-1)
14	Crl.Pet./308/2020 WITH LCR 4 FILES	DULAL BORA **Versus** THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MS. P BORAH	MR. K BORUAH MR. M ALOM PP, ASSAM
15	Crl.Pet./361/2020	RAMESH KUMAR JHA **Versus** CENTRAL BUREAU OF INVESTIGATION	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUIYA MR S T ADNAN	MR. S C KEYAL MR M HALOI, Retainer Counsel,CBI SC, CBI
16	Crl.Pet./556/2020 WITH LCR 4 FILES	SMTI. SUMITRA BORO **Versus** THE STATE OF ASSAM AND ANR.	MR. K K GOSWAMI (LEGAL AID COUNSEL) MR J ISLAM	MR Z ALAM MR. A SARMA PP, ASSAM
17	FAO/5/2021	PABITRA BORO **Versus** BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	MR. D A KAIYUM (R-1,2,3,4,5) MR. N ISLAM (R-1,2,3,4,5) MR. M HUSSAIN (R-1,2,3,4,5)
	WITH I.A.(Civil)/1849/2021 **in** FAO/5/2021	PABITRA BORO **Versus** BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	
18	Crl.Pet./584/2021 WITH LCR	MD. NUR MAHAMMAD ALI @ NUR MAHAMMAD ALI **Versus** THE STATE OF ASSAM AND ANR	MR I HAQUE	MR A SHARMA (R-2) PP, ASSAM
19	Crl.Pet./674/2021	DR. DILIP KR BURAGOHAIN **Versus** THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
20	CRP/18/2022	UCO BANK **Versus** PRAFULLA DEKA	MR. P C GOSWAMI MR. B D GOSWAMI MISS S GOSWAMI	MR. D NANDI MS P SARMAH
21	FAO/49/2022 WITH LCR	SIDDIQUE ALI **Versus** MAGAR ALI	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	MR. B CHETRI MR K KASHYAB
22	Crl.Pet./59/2022	MUSSTT AMBIA BEGUM AND ANR **Versus** RAIHENA BEGUM	MR. A SARMA MR B CHOUDHURY MR. LENTSO MR H KALITA	MR. A MANNAF MD A S ALI MS J BEGUM
23	CRP(IO)/63/2022	SYED JAMIR ALI AND 10 ORS **Versus** SYED MOKIB ALI AND 5 ORS	MD M S ALI	MR. R BARUAH MR. A IKBAL

24	CRP/69/2022	MADHAV CH DAS **Versus** ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS SANJOY GOGOI AND 3 ORS	MR. A R MEDHI MS J KUMARI MS. K MEDHI	MR U DAS (r-1,2,4) MR. S SAIKIA (r-1,2,4) MS S BORO (r-1,2,4)
25	CRP(IO)/97/2022	NURUN NISSA **Versus** SMT. ANJALI DAS	MR. P J SAIKIA MS. M KECHII	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA
26	Crl.Pet./542/2022 WITH LCR 1 FILE	DIPAK DEY **Versus** THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS	MR. RAJARSHEE DE (r-2) PP, ASSAM
27	Crl.Pet./627/2022 WITH LCR 1 FILE, FIXED	JABED ALI MONDAL **Versus** THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR H R A CHOUDHURY (R2) MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM

ORDERS

28	MFA/43/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. **Versus** HERRA BARUAH and ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	MR.K BHATTACHARJEE(R-1&2) MR.J C BARMAN(R- 1&2) MR.A GANGULY MR.D BANERJEE(R- 1&2) MR. D. BORAH (r-3,4) MR.S KHANR- 1 and 2
	WITH MC/1794/2014 **in** MFA/43/2014	NEW INDIA ASSURANCE CO. LTD. **Versus** HERRA BARUAH and ANR.	MR.A AHMED	
	WITH I.A.(Civil)/2370/2018 **in** MFA/43/2014	SMT. HEERA BARUAH AND ANR **Versus** M/S NEW INDIA ASSURANCE CO. LTD.	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	MR. K K BHATRA MR. R K BHATRA MR. A AHMED MS P HUJURI MS S DAS
29	I.A.(Civil)/203/2017 **in** CRP/289742/2017	SMT. BINA CHOUDHURY and 4 ORS. **Versus** CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR.B CHAKRABORTY MR.S CHAKRABORTY	
	WITH CRP/289742/2017 (Filing Number)	BINA CHOUDHURY and 4 ORS. **Versus** CHALIHA WAREHOUSING CO. PVT. LTD.	MS.K PHUKAN	PP, ASSAM
30	CRP(IO)/369/2019	MASADDAR ALI LASKAR **Versus** CHABIN CH. DAS	MS B DEVI	
31	CRP/58/2020	ABHIMANYU CHOUHAN **Versus** REKHA DEVI CHOUHAN AND 2 ORS.		MD. S M RAHMAN MD. S M RAHMAN
32	I.A.(Civil)/764/2020 **in** MFA/655/2020	GOLAP RABBANI **Versus** MISS HASSINA BEGUM AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MS. R D MOZUMDAR (R2, R3) MS. C MOZUMDAR (R2, R3) MR. S P SHARMA (R2, R3)
	WITH MFA/655/2020 (Filing Number)	GOLAP RABBANI **Versus** MISS HASSINA BEGUM AND 2 ORS	MD. S ISLAM	
33	CRP/66/2021	NEW INDIA ASSURANCE CO LTD **Versus** M/S MALPANI INDUSTRIES	MR. R K BHATRA MR. D MAZUMDAR MS R GANGAWAT MR A BHATRA	MR D K MISHRA MR. B PRASAD MR P J BORAH
34	CRP/45/2022	PANCHMUKHI DEVI **Versus** SMTI. SITA DEVI AND 8 ORS	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	
	WITH I.A.(Civil)/1289/2022 **in** CRP/45/2022	PANCHMUKHI DEVI **Versus** SMTI SITA DEVI AND 8 ORS	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	

35	Review.Pet./63/2022 in WP(C)/4345/2017 (D/O), WITH WP(C)/4368/2017 (D/O)	RAJAT DAIMARI AND ORS. **Versus** THE STATE OF ASSAM AND 7 ORS.	MR. B CHAKRAVARTY MS. A LALA MR. S BORDOLOI	GA, ASSAM MR. S BORA SC, BTC
36	CRP/67/2022 CAVT. NO.04452/022,	SAROJ DAMANI AND 7 ORS **Versus** ON THE DEATH OF SURENDRA NARAYAN SUKUL, HIS LEGAL HEIRS AND ORS.	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA	MR. S D PURKAYASTHA (FOR CAVEATOR) MR H K SARMA
37	MFA/92/2022 WITH LCR	UNION OF INDIA **Versus** SHAIBYA DAS AND 3 ORS.	MR. K GOGOI	
	WITH I.A.(Civil)/2920/2022 **in** MFA/92/2022	UNION OF INDIA **Versus** SHAIBYA DAS AND 3 ORS.	MR. K GOGOI	
38	I.A.(Crl.)/753/2022 WITH LCR 1 FILE **in** Crl.Pet./135/2022	MD. JIARUDDIN AHMED **Versus** THE STATE OF ASSAM AND ORS.	MR. K SINGHA	PP, ASSAM
	WITH Crl.Pet./135/2022	MD. JIARUDDIN AHMED **Versus** THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	PP, ASSAM
39	I.A.(Crl.)/754/2022 WITH LCR 1 FILE **in** Crl.Pet./134/2022	MD. JIARUDDIN AHMED **Versus** THE STATE OF ASSAM AND ANR	MR. K SINGHA	PP, ASSAM
	WITH Crl.Pet./134/2022	MD. JIARUDDIN AHMED **Versus** THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	PP, ASSAM
40	I.A.(Civil)/2219/2022 **in** CRP/2400/2022	NARAYAN GHOSH AND ANR. **Versus** ON THE DEATH OF ASHA ROUT	MR G ALAM MR. F AHMED S R A NASER	
	WITH CRP/2400/2022 (Filing Number)	NARAYAN GHOSH AND ANR. **Versus** ASHA ROUT E	MS P D NAIR	
	WITH I.A.(Civil)/541/2022	NARAYAN GHOSH AND ANR. **Versus** SMTI. ASHA ROUT	MS P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	
	WITH I.A.(Civil)/550/2022	NARAYAN GHOSH AND ANR. **Versus** ASHA ROUT	MS P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	
	WITH I.A.(Civil)/2218/2022	NARAYAN GHOSH AND ANR. **Versus** ON THE DEATH OF ASHA ROUT	MR G ALAM MR. F AHMED S R A NASER	
41	I.A.(Civil)/2818/2022 **in** FAO/17/2020	M/S G. O. B. ENTERPRISE **Versus** PROGRESSIVE MOTORS AND 3 ORS	MR G BAISHYA MD. A HASSAN	
	WITH FAO/17/2020	M/S G. O. B. ENTERPRISE **Versus** PROGRESSIVE MOTORS AND 3 ORS	MR G BAISHYA MD. A HASSAN	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARYA MR. R B PHOOKAN R SARMAH FOR CAVEATOR

HEARING

42	MACApp./72/2014 WITH LCR	GULZAR HUSSAIN **Versus** ORIENTAL INSURANCE CO. LTD. and ANR.	MR.A GANGULY MR.S KHAN	MR.R C PAULR-1

STAY MATTERS

43	CRP(IO)/46/2019	NUR ISLAM **Versus** MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. B BANERJEE (R1-R6) MR S HOQUE (R1-R6)
	WITH I.A.(Civil)/3402/2022 **in** CRP(IO)/46/2019	NUR ISLAM **Versus** MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MD. I H KHAN	MR. S HAQUE
	WITH I.A.(Civil)/3403/2022 **in** CRP(IO)/46/2019	NUR ISLAM **Versus** MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MD. I H KHAN	MR. S HAQUE
	WITH I.A.(Civil)/3404/2022 **in** CRP(IO)/46/2019	NUR ISLAM **Versus** MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MD. I H KHAN	MR. S HAQUE
44	CRP(IO)/191/2022 WITH LCR	MOSTT JAMELA KHATUN @ JAMELA BEWA @ MOSTT JAMILA KHATUN **Versus** MOSTT ROUSHANARA KHATUN @ MOSTT ROSHANARA BIBI AND 4 ORS	MR. M R KHANDAKAR MR. K K DEY MR V K BAROOAH	MR. SURAJIT DAS (R1) GA, ASSAM (OP3-OP5) MR A W AMAN (R1) MR SARFRAZ NAWAZ (R1) MR S A BARBHUYAN (R1) MR S T ADNAN (R1)
45	CRP(IO)/252/2022 FIXED	VARUN BEVERAGES LIMITED **Versus** M/S BAKSKISH ENTERPRISES AND ANR	MR. B K JAIN	

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION (BA)		
1	Bail Appln./3254/2022	RATAN RAJBONGSHI **Versus** THE STATE OF ASSAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
2	Bail Appln./3256/2022	SUDIP NATH **Versus** THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
3	Bail Appln./3258/2022 B/O	HASNA BEGUM LASKAR AND 2 ORS. **Versus** THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
4	Bail Appln./3259/2022	BHASKAR RAO **Versus** THE STATE OF ASSAM	MR. B K MAHAJAN MR. T N DAS MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	Bail Appln./3261/2022	ACHAHAK ALI @ REZAK ALI AND 2 ORS **Versus** THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S SAIKIA	PP, ASSAM
6	Bail Appln./3262/2022	MD. JIYARUL ISLAM @ JEHERUL ISLAM AND ANR **Versus** THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	PP, ASSAM
		MOTION		
7	Crl.Pet./950/2022 WITH LCR 1 FILE, FIXED	JITENDER JAIN @ MONU **Versus** THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
8	Crl.Pet./1126/2022 FIXED	PRVINDER KR YDAV @ PARVINDER KR YADAV **Versus** THE STATE OF ASSAM AND ANR	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
9	Crl.Pet./1204/2022	MOBARAK ALI @ MUBARAK ALI **Versus** THE STATE OF ASSAM AND ANR	MR D MEDHI	PP, ASSAM

10	AB/3527/2022	SURUT JAMAL SK **Versus** THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
11	AB/3528/2022	MOYNAL HOQUE **Versus** THE STATE OF ASSAM	MR. N M SARKAR	PP, ASSAM
12	AB/3532/2022	MD. NURUL HAQUE **Versus** THE STATE OF ASSAM	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	PP, ASSAM
13	AB/3533/2022	AKKESH ALI AND ANR **Versus** THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
14	AB/3535/2022	SANJAY BARMAN @ SANJAY ROY **Versus** THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	PP, ASSAM
15	AB/3543/2022	FARAG ALI @ AHMED AND 9 ORS. **Versus** THE STATE OF ASSAM	MR S PAUL	PP, ASSAM

ADMISSION

16	WP(C)/2511/2022	MANJU DEVI **Versus** THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C

BAIL HEARING (BA)

17	Bail Appln./2611/2022 FIXED	JAHAN UDDIN MOLLAH **Versus** THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	MR G U AHMED MR M Z SHAH PP, ASSAM
18	Bail Appln./2894/2022 WITH LCR, FIXED	JOY BIJOY KUTUM @ ITESWAR **Versus** THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
19	Bail Appln./3047/2022 FIXED	FIRUJ AHMED **Versus** THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
20	Bail Appln./3093/2022 FIXED	HAMED ALI **Versus** THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS S DEVI	PP, ASSAM
21	Bail Appln./3123/2022 FIXED	AMINUL ISLAM MOLLAH **Versus** THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
22	Bail Appln./3132/2022 FIXED.	RAJESH DAS **Versus** THE STATE OF ASSAM	MR. D M NATH	PP, ASSAM
23	Bail Appln./3139/2022	MINAKSHI BORA **Versus** THE STATE OF ASSAM	MD. S M RAHMAN	PP, ASSAM
24	Bail Appln./3178/2022 FIXED	AMIRUL ISLAM @ MD. AMIRUL ISLAM **Versus** THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
25	Bail Appln./3209/2022 FIXED	NITU MANI KALITA **Versus** THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
26	Bail Appln./3212/2022 FIXED	SALIM UDDIN @ MD SELIMUDDIN **Versus** THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM

BAIL HEARING

27	AB/2895/2021 FIXED	ABDUL MOZID @ ABDUL MAZID AND 4 ORS **Versus** THE STATE OF ASSAM	MR. B SARMAH MR D CHAKRABORTY MRS R BEGUM MR I UDDIN MR I Y ALI	PP, ASSAM
28	AB/996/2022 FIXED	SHAHINUR ISLAM **Versus** THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM

29	AB/2775/2022 FIXED	MD MIZANUR @ MIZANUR RAHMAN **Versus** THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
30	AB/2883/2022	NOMITA BOJE **Versus** THE STATE OF ASSAM	MR. B PRASAD MR P J BORAH MS. T M LAHKAR	PP, ASSAM
	WITH			
31	AB/2670/2022	TADEK BOJE **Versus** THE STATE OF ASSAM	MR. B PRASAD MR P J BORAH MS. T M LAHKAR	PP, ASSAM
32	AB/2896/2022 FIXED	SOHEL MONDAL **Versus** THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
33	AB/2901/2022 FIXED	ARATI BARMAN AND 5 ORS **Versus** THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
34	AB/2942/2022 FIXED	FIDUSUR REHMAN @ FIDUSUR RAHMAN **Versus** THE STATE OF ASSAM	MR Z ALAM	PP, ASSAM
35	AB/3019/2022 FIXED	SIRAJUL HOQUE AND 4 ORS. **Versus** THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
36	AB/3029/2022 FIXED	ALLAUDIN AND 4 ORS **Versus** THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
37	AB/3146/2022 FIXED	AKHTARA BEGUM **Versus** THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH MR. P RAHMAN	PP, ASSAM
	WITH			
38	AB/2628/2022	RABBUL HUDA **Versus** THE STATE OF ASSAM	MR. A DEKA MR. J SAIKIA MS. S KAKATI	PP, ASSAM
	WITH			
39	AB/3127/2022	TAPAN DAS **Versus** THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
	WITH			
40	AB/3213/2022	DIGANTA BORAH **Versus** THE STATE OF ASSAM	MR. N PATHAK	PP, ASSAM
	WITH			
41	AB/3258/2022	BARASHA KALITA **Versus** THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
42	AB/3148/2022 FIXED	MOIDUL ALI AND ANR. **Versus** THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
43	AB/3149/2022 FIXED	DR. SARAT KUMAR DUTTA **Versus** THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
44	AB/3150/2022 FIXED	AZGAR AHMED AND ANR. **Versus** THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
45	AB/3161/2022 FIXED	ABUL SHEIKH @ ABUL SK **Versus** THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
46	AB/3166/2022 FIXED	ALI AKABBAR KHAN **Versus** THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
47	AB/3228/2022 FIXED	MAMUN AHMED CHOUDHURY AND ANR **Versus** THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM

48	AB/3240/2022 B/O	ABDUR RASHID SHEIKH @ ABDUR RASHID SK **Versus** THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM
49	AB/3243/2022 FIXED	DULESWAR DAS **Versus** THE STATE OF ASSAM	MR M BORAH	PP, ASSAM
50	AB/3261/2022 FIXED	SOPIAR RAHMAN @ SOFIOR RAHMAN **Versus** THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
51	AB/3289/2022 FIXED	JAHIDUL ALI @ JAHIDUL HOQUE **Versus** THE STATE OF ASSAM	MR A N AHMED MD. K ALI	PP, ASSAM
52	AB/3304/2022 FIXED	BIKASH DAS **Versus** THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
53	AB/3333/2022 FIXED	PARESH KUMBANG **Versus** THE STATE OF ASSAM	MR. D DAS	PP, ASSAM
54	AB/3362/2022 FIXED	SAKIR AHMED @ SHAKIR AHMED **Versus** THE STATE OF ASSAM	MS H AHMED MR S AHMED	PP, ASSAM
55	AB/3391/2022 FIXED	BOKTAR ALI **Versus** THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
56	AB/3406/2022 FIXED	ABDUL BATEN MOLLAH AND 6 ORS **Versus** THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

ORDERS

57	I.A.(Civil)/3217/2022 WP(C) 2055/2020(D/O), B/O **in** WP(C)/2055/2020	KANDARPA KUMAR SARMA **Versus** THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR. U C RABHA MR. S KHOUND	SC, AG SC, FINANCE SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
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11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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13)	MR. R L YADAV	25-11-2022	To	02-12-2022
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15)	MR D K MISHRA	25-11-2022	To	02-12-2022
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17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.APP.), FROM ITEM NOS.1-35), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION (BA)		
1	Bail Appln./3255/2022	CHAMPAK KONWAR **Versus** THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM SC, EXCISE DEPTT.
2	Bail Appln./3257/2022	MAJAFAR RAHMAN AND ANR **Versus** THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	Bail Appln./3260/2022	LUQMAN ALI @ LUKMAN ALI **Versus** THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
4	Bail Appln./3263/2022	MD. MOFIJUDDIN **Versus** THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
5	Bail Appln./3264/2022	RAKIBUL ISLAM **Versus** THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
6	Bail Appln./3265/2022	SUJIT DAS AND ANR. **Versus** THE STATE OF ASSAM AND ANR.	MR. L MOHAN MR. P GOGOI	PP, ASSAM
		MOTION		
7	AB/3530/2022	AMINUR HUSSAIN @ LITON **Versus** THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
8	AB/3531/2022	HIMANGSHU DUTTA @ HIMANISH DUTTA @ BIJU DUTTA AND 2 ORS, **Versus** THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. J GHOSH	PP, ASSAM
9	AB/3534/2022	CHANDAN BORAH **Versus** THE STATE OF ASSAM	MR. T J MAHANTA MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR	PP, ASSAM

10	AB/3536/2022	NAJRUL HAQUE **Versus** THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA MR P DOLEY	PP, ASSAM
11	AB/3537/2022	GOKUL BARMAN **Versus** THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA MR P DOLEY	PP, ASSAM
12	AB/3538/2022	NAKUL BAISHYA **Versus** THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
13	AB/3539/2022	PHUKAN NATH **Versus** THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA MR P DOLEY	PP, ASSAM
14	AB/3540/2022	MD. GIASUDDIN ALI **Versus** THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM
15	AB/3542/2022	KADDUS ALI **Versus** THE STATE OF ASSAM	MR. N ANAND MR S U AHMED MS.D SAIKIA	PP, ASSAM

BAIL HEARING (BA)

16	Bail Appln./2414/2022 WITH LCR, FIXED	SHAHIDUR RAHMAN **Versus** THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
17	Bail Appln./2474/2022 WITH OFFICE NOTE, CASE DIARY AND CASE RECORD, FIXED	MOJAMIL HOQUE @ MUJAMAL HUSSAIN **Versus** THE STATE OF ASSAM	MR H BEZBARUA MS. P K DEVI	PP, ASSAM
18	Bail Appln./2535/2022 FIXED	ARIF SAIFI **Versus** THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
19	Bail Appln./2536/2022 WITH CASE DIARY AND CASE RECORD, FIXED	VASIM KHAN @ WASIM KHAN **Versus** THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
20	Bail Appln./2594/2022 WITH CASE DIARY, B/O	UTPAL DAS **Versus** THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
21	Bail Appln./2730/2022 WITH CASE DIARY AND CASE RECORD, FIXED	SHAJIT MIAH **Versus** THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
22	Bail Appln./2891/2022 FIXED	MEHBUB JAHAN **Versus** THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
23	Bail Appln./2968/2022 FIXED	BELLAL SHEIKH **Versus** THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
24	Bail Appln./3025/2022 B/O	JAYA BEGUM @ JOYA BEGUM **Versus** THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
25	Bail Appln./3026/2022 B/O	RASHIDA AHMED AND ANR **Versus** THE STATE OF ASSAM	MR. R ALI MR M SHELIM H A AHMED	PP, ASSAM
26	Bail Appln./3034/2022 FIXED	MD. JAHARUL ISLAM AND 3 ORS **Versus** THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM SC, EXCISE DEPTT.

27	Bail Appln./3036/2022 FIXED	SAHABUL ISLAM **Versus** THE STATE OF ASSAM	MR. A M BORA MR. M S HUSSAIN	PP, ASSAM
28	Bail Appln./3052/2022 WITH LCR, FIXED	SAIDUL ALAM BARBHUIYA **Versus** STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
29	Bail Appln./3055/2022 FIXED	MD. BAKKAR ALI @ ALLAUDDIN **Versus** THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
30	Bail Appln./3071/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MONOWAR ALI **Versus** THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
31	Bail Appln./3118/2022 FIXED	DWIPEN DAIMARY **Versus** THE STATE OF ASSAM	H. H KINIMI	PP, ASSAM
32	Bail Appln./3121/2022 WITH OFFICE NOTE, FIXED	AVINASH DNYANESHWAR GAWDE **Versus** CENTRAL BUREAU OF INVESTIGATION	MR. M L PANDIA	SC, CBI
33	Bail Appln./3130/2022 FIXED	NIYAJUDDIN AHMED AND 2 ORS **Versus** THE STATE OF ASSAM		PP, ASSAM
34	Bail Appln./3157/2022 FIXED	UBAYDULLHA AHMED LASKAR **Versus** THE STATE OF ASSAM	MR T H HAZARIKA MR. J ROY MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
35	Bail Appln./3196/2022 FIXED	RAJMOHAN RAY **Versus** THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

BAIL HEARING

36	AB/2080/2022 FIXED	KARUNA DAS **Versus** THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA K. KALITA	PP, ASSAM
37	AB/2375/2022 FIXED	AJIT KASHYAP **Versus** THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA B. CHETRY	PP, ASSAM
38	AB/2838/2022 FIXED	JAHANGIR ALOM KHAN **Versus** THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
39	AB/2869/2022 FIXED	WASHIM FIROZA @ ALI **Versus** THE STATE OF ASSAM	MS. M DAIMARY	
40	AB/2926/2022 FIXED	MD. ATABUR RAHMAN **Versus** THE STATE OF ASSAM	MR. S Z SHEIKH	PP, ASSAM
41	AB/3056/2022 FIXED	SANJAY DAS **Versus** THE STATE OF ASSAM	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
42	AB/3097/2022 FIXED	NABAJYOTI DUTTA AND ANR **Versus** THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
43	AB/3190/2022 B/O.	RIJABUL ISLAM AND 2 ORS **Versus** THE STATE OF ASSAM	MR. R C DAS MS. R BHATTACHARYYA	PP, ASSAM
44	AB/3325/2022 FIXED	FIDDUS ALI @ FIRDUS ALI **Versus** THE STATE OF ASSAM	MR. N ANAND MR S U AHMED MS.D SAIKIA	PP, ASSAM
45	AB/3381/2022 FIXED	KADER ALI **Versus** THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. O KITS MS. J BURAGOHAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022
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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
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13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,30th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-I

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
1	MACApp./382/2022 AFTER 2 WEEKS	SRI PRABODH CH DAS **Versus** MD. MAKIBUR RAHMAN AND 2 ORS	MR. N KALITA MR. M DAS	MR. K K BHATTA MS R DEVI
2	MACApp./709/2022	MD. ABIDUR RAHMAN **Versus** SRI APPEAL B MARAK @ APPLILE BE MARAK AND 3 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	
	WITH I.A.(Civil)/2872/2022 **in** MACApp./709/2022	MD. ABIDUR RAHMAN **Versus** SRI APPEAL B MARAK @ APPLILE BE MARAK AND 3 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	
3	MACApp./728/2022 AFTER 2 WEEKS	MUSST. RAHIMA KHATUN AND 2 ORS **Versus** SMTI. SHEFELI DEBNATH AND 2 ORS	MS.N MODI MS.M CHOUDHURY MR C P SHARMA MR.N KALITA MR.S DUTTA MR.SIDHANT DUTTA	MS P PATHAK MR. U K DUTTA MR. B KAKATI MR. K BORAH MS. S BISWAS MR. M RAHMAN MR. B KASHYAP
4	MACApp./812/2022	SMTI LAL BEGUM **Versus** ICICI LOMBARD GENERAL INSURANCE CO. LTD and 8 ORS	MS.P CHOUDHURY MS.P BARUAH S KHANIKAR	MR. R C PAUL MR. A DEKA (R-5) MR. R GOSWAMI MS. P SHARMA MR. P K GARODIA J DAS (R-2) MR D SARMA MS. M SAIKIA MS. P BORTHAKUR MS. J DAS MS N RAJKONWAR
5	MACApp./813/2022	THE NATIONAL INSURANCE COMPANY LIMITED **Versus** SMTI GEETIMA DEKA AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	WITH I.A.(Civil)/3524/2022 **in** MACApp./813/2022	THE NATIONAL INSURANCE COMPANY LIMITED **Versus** GEETIMA DEKA AND ANR	MS. R D MOZUMDAR	
	WITH I.A.(Civil)/3525/2022 **in** MACApp./813/2022	THE NATIONAL INSURANCE COMPANY LIMITED **Versus** SMTI. GEETIMA DEKA AND ANR	MS. R D MOZUMDAR	
		FOR HEARING U/O XLI RULE II C.P.C.		
6	SAO/4/2022 FIXED	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS **Versus** ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	DR G J SHARMA MRS. S ROY MR A KUDDUS
	WITH I.A.(Civil)/3294/2022 **in** SAO/4/2022	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS **Versus** ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	
		ORDERS		
7	MACApp./137/2011 WITH LCR	THE ORIENTAL INSURANCE CO.LTD. **Versus** ON THE DEATH OF SRI SARBESWAR SAIKIA, HIS LEGAL HEIR SMT. MINA SAIKIA and 2 ORS.	MR. S K GOSWAMI MRS. P MEDHI MR. P K SHARMA	MR. R CHAKRABORTY MR. B K DAS MR. G JALAN
8	I.A.(Civil)/612/2016 **in** MACApp./275596/2016	UNITED INDIA INSURANCE CO. LTD. **Versus** MISS MANABI GOSWAMI and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	WITH MACApp./275596/2016 (Filing Number)	UNITED INDIA INSURANCE CO. LTD **Versus** MISS MANABI GOSWAMI and 2 ORS		
	WITH			
9	MACApp./277/2019	UNITED INDIA INSURANCE CO LTD. **Versus** SMT KUNJA GOSWAMI and 3 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MS. P BHATTACHARYA MR. A BORUA (R1) MR. S SINGH (R1)
10	MC/95/2017 IN MAC.APP. 207/2011(D/O), WITH LCR, AFTER PUJA **in** MACApp./207/2011	NATIONAL INSURANCE CO.LTD. **Versus** BIJU KONWAR and 3 ORS	MR.D MOZUMDER MR.S SAIKIA MR.R SARMA	MR.D J DAS MR.Z AHSAN
11	MACApp./13/2018 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD **Versus** UTTAM KUMAR BORA	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	H I BHUIYA MR. T N DAS MS I DAS MR. A SHAKIL
12	MACApp./80/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD **Versus** PANKAJ BORA and ANR	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. N KALITA MR.S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MR B P BORAH (R-2) MR P J DUTTA (R-2) MR R S RONGHANG (R-2)

13	MACApp./114/2018	NATIONAL INSURANCE CO. LTD. **Versus** FATEMA BUGUM and 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S K GOSWAMI (R5) MR. Y S MANNAN (R1, R2) MR A KALITA (R1, R2) MR A N AHMED (R-4) MR A N AHMED (R-4) MR. A SAIKIA (R1, R2) MS. S BURAGOHAIN (R1, R2) MR. A KALITA (R5) MR. R SHARMA (R5) MR. S SINGH (R1, R2) MR. D BHUYAN (R1, R2)
14	MACApp./154/2018	NEW INDIA ASSURANCE COMPANY LTD **Versus** KAMAL LIMBU AND ANR	MS N MODI MR S DUTTA MR C SHARMA	MR. M TALUKDAR MR. A SHAKIL
15	MACApp./164/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD **Versus** SMTI RANJEETA SINGHANIA AND 7 ORS	MR. A DUTTA MD. A AHMED MRS. P M DUTTA	MR. A J SAIKIA (R6) MR N N BHUYAN (R6) MR. B BARMAN (OP1) MR. U K DUTTA (R6) MS. N UPADHYAY (OP1) MR. B KAKATI (R6) MS B KASSHYAP (R6) MR. J DUTTA (OP1)
16	MACApp./185/2018 WITH LCR	SURESH RAJBONGSHI **Versus** CHOLAMANDALAM MS GIC LTD	MR. A R AGARWALA MR. K ALI MS. R LAILA	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
17	MACApp./204/2018 WITH LCR	SRI AJIT CHANDRA KALITA **Versus** THE RELIANCE GENERAL INSURANCE GUWAHATI BRANC AND 2 ORS	MR M H AHMED	
18	MACApp./219/2018 WITH LCR	SMT ARATI RAJBONGSHI AND 2 ORS **Versus** PRINCIPAL SECRETARY BODOLAND TERRITORIAL COUNCIL AND ANR	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ	
19	MACApp./275/2018 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD **Versus** RITUPAN KEOT AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	MR P K SINGHA MR D K MEDHI
20	MACApp./760/2018	SRI JOGESWAR BARMAN **Versus** SRI GOPEN MEDHIAND 2 ORS	MR. B C PATHAK MR. B PATHAK MR H K GOGOI MR. R THADANI	
21	I.A.(Civil)/1339/2018 **in** MACApp./296/2018	NATIONAL INSURANCE COMPANY LIMITED **Versus** SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S BARUAH (R1 AND 2)
	WITH MACApp./296/2018	NATIONAL INSURANCE COMPANY LIMITED **Versus** SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S BARUAH (R1 AND 2)
	WITH I.A.(Civil)/1340/2018 **in** MACApp./296/2018	NATIONAL INSURANCE CO. LTD. **Versus** SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
22	I.A.(Civil)/1478/2018 **in** Test.App./1/2018	NARAYAN BISWAS **Versus** GAURI KANTA BISWAS	MR. P P DAS MR. C BORO	
	WITH Test.App./1/2018	NARAYAN BISWAS **Versus** GAURI KANTA BISWAS	MR. P P DAS MR. C BORO	
23	I.A.(Civil)/3201/2018 **in** MACApp./797/2018	ANIMUL HOQUE **Versus** THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	MR A N DAS

	WITH MACApp./797/2018	ANIMUL HOQUE **Versus** THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	
24	Test.Cas./5/2019 WITH LCR	SRI KUKIL BURAGOHAIN **Versus** SRI UPEN BURAGOHAIN AND 3 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. S SUTRADHAR	
25	MACApp./302/2019 WITH LCR	SIMARAN NESSA @ CHIYARAN NESSA AND 4 ORS **Versus** THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA	MR. K K BHATTA
26	MACApp./335/2019 WITH LCR, B/O	SMTI. BASANTI BORAH **Versus** SRI BAKTA SAIKIA AND 2 ORS.	MR. R BARUAH	MR. A DUTTA MRS. P M DUTTA
27	MACApp./691/2019 WITH LCR 1 FILE	SRI JITUMONI REGON AND 2 ORS **Versus** M/S UNITED INDIA INSURANCE CO. LTD.	MR. R Deka MS P MISHRA	MR. A J SAIKIA MR. B KAKATI
28	MACApp./167/2020	SRI PRATAP MALAKAR **Versus** SRI BABULAL MAIBONGSA AND ANR	MR B CHANDA	MRS. S ROY
29	I.A.(Civil)/503/2020 **in** Test.App./826/2020	SRI DIPAK CHAKRABORTY **Versus** SRI DULAL CHAKRABORTY AND 3 ORS	MR. B J MUKHERJEE MS R SAHA MR. N CHAKRAVORTY	
	WITH Test.App./826/2020 (Filing Number)	SRI DIPAK CHAKRABORTY **Versus** SRI DULAL CHAKRABORTY AND 3 ORS		
30	MACApp./6/2021	BARNALI DAIMARY AND ANR **Versus** M/S UNITED INDIA INSURANCE CO. LTD. AND 3 ORS.	MS. I DAS MR. N DEBNATH	MR. B CHAKRAVARTY (r-4) MR. N BORO (r-4) MR. B J MUKHERJEE MR. H BURAGOHAIN MR. S S SARMA
31	I.A.(Civil)/3454/2022 WITH LCR 2 FILES **in** MACApp./297/2018	RUNUMA KALITA AND 3 ORS. **Versus** UNITED INDIA INSURANCE CO. LTD. AND 5 ORS.	MR D MONDAL	
	WITH MACApp./297/2018	UNITED INDIA INSURANCE COMPANY LTD **Versus** SMT RUNUMA KALITA AND 8 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. R DEVI MR D MONDAL (r-1 to 4) MS. J TALUKDAR
	WITH I.A.(Civil)/1645/2022 **in** MACApp./297/2018	SMT RUNUMA KALITA AND 3 ORS **Versus** UNITED INDIA INSURANCE COMPANY LTD	MR D MONDAL	MS. C MOZUMDAR
	WITH CO/13883/2022 (Filing Number) **in** MACApp./297/2018	RUNUMA KALITA AND 3 ORS. **Versus** UNITED INDIA INSURANCE CO. LTD. AND 5 ORS. A	MR D MONDAL	
32	I.A.(Civil)/3468/2022 WITH LCR 1 FILE **in** MACApp./193/2014	MRS. LULUMONI BHARALI and 3 ORS. **Versus** ON THE DEATH OF BITUPAN BHARALI	MR. A R AGARWALA MR. C M MAHANTA	MR. R GOSWAMI
	WITH MACApp./193/2014	MRS. LULUMONI BHARALI and 3 ORS. **Versus** BITUPAN BHARALI and 2 ORS.	MR. A R AGARWALA MR. B KAKATI MR. C M MAHANTA	MR. R GOSWAMI (R-3) MR. I ALAM (R-3) MS. M SAIKIA (R-3)
	WITH I.A.(Civil)/3469/2022 **in** MACApp./193/2014	MRS. LULUMONI BHARALI and 3 ORS. **Versus** ON THE DEATH OF BITUPAN BHARALI	MR. A R AGARWALA MR. C M MAHANTA	MR. R GOSWAMI

HEARING

33	MACApp./253/2015 WITH LCR	SMT. JUTIKA BALA RABHA **Versus** THE RELIANCE GENERAL INSURANCE CO. LTD and ANR	MR. A R AGARWALA	MR. R GOSWAMI (R1) MR. T BARUAH(R2) MR. B HALDAR (R2) MS. M SAIKIA (R1) MR. G BHARADWAJ (R2) MS. P BORTHAKUR (R1)
	WITH			
34	MACApp./230/2015	SRI MUKUL RABHA **Versus** THE RELIANCE GENERAL INSURANCE CO. LTD and ANR	MR. A R AGARWALA	MR. R GOSWAMI (R1) MR. T BARUAH (R2) MR. P TALUKDAR (R2) MR. B HALDAR (R2) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
35	MACApp./275/2016 WITH LCR, AFTER VACATION	SRI LAKHINANDAN BORAH **Versus** THE NATIONAL INSURANCE CO. LTD and 2 ORS	MS.S KHANIKAR MS.P BARUAH	MR.B K PURKAYASTHA MR. A J SAIKIA MR. A BARUA MR.B BISHAYA MS.K DEKA
36	MACApp./387/2016 WITH LCR	SMT BINAPANI DAS **Versus** SRI JATIN KALITA and ANR	MR.S RAHMAN MR.S HUSSAIN MR.M CHOUDHURY	MS.R D MOZUMDARR-2 MS.C MOZUMDAR(R-2) MR.S P SHARMA(R-2)
37	MACApp./176/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD **Versus** SMTI FAJIRUN NESSA and 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S SARMA (R5) MR A PAUL (R1-R4) MS. J PAUL (R1-R4) MS S BHOWMICK (R1-R4) MS. S AHMED MS. S KAKATI (R5) MR. C CHAKRABORTY (R5) MR. S BORTHAKUR (R5)
38	MACApp./368/2017 WITH LCR 3 FILES	NEW INDIA ASSURANCE COMPANY LTD **Versus** SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
	WITH I.A.(Civil)/2410/2017 **in** MACApp./368/2017	NEW INDIA ASSURANCE COMPANY LTD **Versus** SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
39	MACApp./549/2018 WITH LCR	ANJUMONI SERAUGI @ ANJUMONI SERAUGI DEKA **Versus** SRI DEEPAK DEKA and 2 ORS	MR. M TALUKDAR MS. D KALITA	MR D MONDAL (R1) MS. M SAIKIA MR. C SHARMA MR. S DUTTA MR R A HAZARIKA MS. P BORTHAKUR
40	MACApp./585/2019 WITH LCR, MAY'2022	ORIENTAL INSURANCE COMPANY LTD **Versus** SRI PARTHA PRATIM HAZARIKA AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA MR. R DUBEY MR M BEZBARUAH MRS K M SAIKIA MS. A B KAYASTHA MR A BRAHMA MS M BAISHYA FOR CAVEATOR MR. C P SHARMA
	WITH			
41	MACApp./384/2019	SRI PARTHA PRATIM HAZARIKA **Versus** MR. BIJAY BHARGAVA AND 4 ORS.	MR M BEZBARUAH MR H K DAS MR. D J DAS MR A BRAHMA MR. R D LAL MR. M PANDIT MR. C P SHARMA	MS N NATH MR. M DUTTA MRS K M SAIKIA MS. C MOZUMDAR (R3) MS. C MOZUMDAR (R3) MR. S P SHARMA (R3)

42	MACApp./27/2021 WITH LCR	MUSSTT ANOWARA BEGUM and 2 ORS **Versus** PREM NATH NUNIA and ANR	MR. B K JAIN MS.M DASGUPTA MS.I SINHA	MS. R D MOZUMDAR MR. B BISHAYA MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/12/2021 **in** MACApp./27/2021	NEW INDIA ASSURANCE COMPANY LTD. **Versus** MUSSTT. ANOWARA BEGUM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
1	Crl.A./112/2021	M/S TECHNOMECH CONSORTIUM **Versus** M/S BEE KAY ENTERPRISE AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	MS. P CHAKRABORTY (R-1, R-2) MS. A DAS (R-1, R-2) MS. K KHAN (R-1, R-2)
2	Crl.Pet./493/2021 FIXED	BODHADITYA DAS AND 3 ORS. **Versus** NANDITA DAS AND ANR	MR B SINHA	MR A KAKOTI (R-1) PP, ASSAM
3	Crl.Pet./114/2022 WITH LCR 1 FILE, FIXED	RATAN PAUL AND ANR **Versus** THE EMPLOYEES STATE INSURANCE CORPORATION	MR. U K BARMAN MR H ALI MR. R KONWAR	SC, ESIC
4	Crl.A./232/2022 WITH LCR FILES	SMTI. GEETA DEVI **Versus** MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA	PP, ASSAM
	WITH			
5	Crl.A./105/2020	SMTI. GEETA DEVI **Versus** MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA	
	WITH			
6	Crl.A./125/2022	SMTI. GEETA DEVI **Versus** MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA	
	WITH			
7	Crl.A./234/2022	SMTI. GEETA DEVI **Versus** MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA MS N KALITA	MR D SAIKIA (R-1) MR. A BHATTACHARYYA (R-1) PP, ASSAM (R-2)
8	Crl.A./258/2022 WITH LCR 2 FILES	SRI PYASENG CHOWLU **Versus** MRS. USHA SHYAM DIHINGIA	MR H K DAS MR. A R GOGOI MR. U PATHAK MR. D J DAS	MR R DAS MR. P M KALITA
9	I.A.(Crl.)/401/2022 WITH LCR 4 FILES, P.B.-1 **in** Crl.A./168/2022	MINTU SARMAH **Versus** THE STATE OF ASSAM AND ANR.	MR. A PAUL	PP, ASSAM

	WITH Crl.A./168/2022	MINTU SARMAH **Versus** THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. S HAZARIKA	MR P KALITA (r-2) MRS S GOSWAMI (r-2) PP, ASSAM
10	Crl.Pet./418/2022 FIXED	LAXMAN KUMAR SAH **Versus** THE STATE OF ASSAM AND ANR.	MR T N SRINIVASAN MR. N ISLAM	MS J KALITA PP, ASSAM
		ORDERS		
11	Crl.L.P./40/2017 **in** Crl.A./290824/2017	SMTI PANCHAMI BASUMATARY MAHATO, **Versus** THE STATE OF ASSAM and 4 ORS,	MR.P CHAKRABORTY MS.R BEGUM MS.R CHETRI	MR.N C DAS(R-4) MR.N C DAS(R-4) MR.A DUTTA(R-4) MR.R ALAMR-4 PP, ASSAM
	WITH Crl.A./290824/2017 (Filing Number)	SMTI PANCHAMI BASUMATARY MAHATO **Versus** THE STATE OF ASSAM and 4 ORS	DR.P CHAKRABARTY MS.R BEGOM	
12	Crl.A./175/2017 WITH OFFICE NOTE, LCR 2 FILES	MOHAMMAD RAFI **Versus** MD SHAHID AHMED and ANR	MR.B K KAR MR.R BORAH MS.D KALITA MRS.J CHAKRABORTY	
13	I.A.(Crl.)/788/2018 **in** Crl.A./307149/2017	CENTRAL BUREAU OF INVESTIGATION, **Versus** MR. R.U. BARLASKAR AND 3 ORS	MR. S C KEYAL	MR N ISLAM
	WITH Crl.A./307149/2017 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION **Versus** MR R.U. BARLASKAR and 3 ORS		
	WITH Crl.L.P./128/2018	CENTRAL BUREAU OF INVESTIGATION, **Versus** MR. R.U. BARLASKAR AND 3 ORS	MR. S C KEYAL	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA
14	Crl.L.P./63/2019 **in** Crl.A./4388/2019	SRI DEVDULAL SHARMA **Versus** SRI NITYANANDA BARUAH AND ANR	MR. S K BHATTACHARYYA MR. B SINHA	MR. S SARMA (R1) MR. R HAZARIKA (R1) MR. C CHAKRAVARTY (R1) MR D DAS (R1) PP, ASSAM
	WITH Crl.A./4388/2019 (Filing Number)	SRI DEVDULAL SHARMA **Versus** SRI NITYANANDA BARUAH AND ANR		
15	Crl.A./80/2019 WITH OFFICE NOTE, LCR 2 FILES	M/S GUPTA HARDWARE PRIVATE LIMITED **Versus** THE STATE OF ASSAM AND ANR	MR. M K NATH MR. C S RAY MS. P BURAGOHAIN	PP, ASSAM
16	Crl.L.P./95/2019 WITH OFFICE NOTE **in** Crl.A./10227/2019	SRI RAJA SINGH **Versus** SRI SURESH CHANDRA KALITA AND ANR	MR. S K BHATTACHARYYA MR. B SINHA	MR P DEKA MR. S K JAIN MR. B BORAH PP, ASSAM
	WITH Crl.A./10227/2019 (Filing Number)	SRI RAJA SINGH **Versus** SRI SURESH CHANDRA KALITA AND ANR		
17	Crl.L.P./107/2019 **in** Crl.A./10408/2018	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION **Versus** SH. G. S. MAHAPATRA	MR. S C KEYAL SC, CBI	MR. T J MAHANTA MR. P P DUTTA MR. S DUTTA
	WITH Crl.A./10408/2018 (Filing Number)	DIRECTOR CENTRAL BUREAU OF INVESTIGATION **Versus** SH. G.S MAHAPATRA		
	WITH I.A.(Crl.)/1066/2019	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION **Versus** SH. G. S. MAHAPATRA	MR. S C KEYAL SC, CBI	

18	Crl.A./141/2019 WITH LCR 7 FILES	SRI DIPEN PATNAYAK **Versus** THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. T CHUTIA MR. K KALITA MR. H KAKATI	PP, ASSAM
19	Crl.A./439/2019 WITH OFFICE NOTE, LCR 5 FILES	SRI BIKI MANDAL @ BIKI MONDAL **Versus** STATE OF ASSAM AND ANR	MR. A K GUPTA MR. N HASAN MR. R S MISHRA MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
20	Crl.L.P./43/2020 **in** Crl.A./7821/2019	ENFORCEMENT DIRECTORATE **Versus** SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN	MR. P P BORTHAKUR (R2)
	WITH Crl.A./7821/2019 (Filing Number)	ENFORCEMENT DIRECTORATE **Versus** SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN	
	WITH I.A.(Crl.)/502/2020	ENFORCEMENT DIRECTORATE **Versus** SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN	M KATAKY (r-4) MR. P P BORTHAKUR (r-2) MAYUR DAS (r-2) MS IVY HUSSAIN (r-2) MS A HUSSAIN (r-2)
21	I.A.(Crl.)/209/2021 WITH OFFICE NOTE **in** Crl.A./2334/2021	DIRECTOR, CENTARL BUREAU OF INVESTIGATION **Versus** SIBENDRA DUTTA AND ANR.	MR. S C KEYAL SC, CBI	
	WITH Crl.A./2334/2021 (Filing Number)	DIRECTOR CENTARL BUREAU OF INVESTIGATION **Versus** SIBENDRA DUTTA AND ANR. B	MR. S C KEYAL	
	WITH Crl.L.P./7/2021	DIRECTOR CENTRAL BUREAU OF INVESTIGATION **Versus** SIBENDRA DUTTA AND ANR.	MR. S C KEYAL SC, CBI	
22	Crl.L.P./19/2022 WITH OFFICE NOTE **in** Crl.A./8139/2021	BHUPEN KUMAR BARUAH **Versus** THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR N M HAZARIKA	PP, ASSAM
	WITH Crl.A./8139/2021 (Filing Number)	BHUPEN KUMAR BARUAH **Versus** THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
23	Crl.A./21/2022 WITH LCR 4 FILES	SOFA UDDIN **Versus** THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
	WITH I.A.(Crl.)/48/2022 **in** Crl.A./21/2022	SOFA UDDIN **Versus** THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
24	Crl.L.P./21/2022 WITH OFFICE NOTE **in** Crl.A./8134/2021	BHUPEN KUMAR BARUAH **Versus** THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR N M HAZARIKA	PP, ASSAM
	WITH Crl.A./8134/2021 (Filing Number)	BHUPEN KUMAR BARUAH **Versus** THE STATE OF ASSAM AND 2 ORS. B	MR N M HAZARIKA	
25	Crl.L.P./24/2022 WITH OFFICE NOTE **in** Crl.A./1379/2022	THE STATE OF ASSAM **Versus** LOKMAN ALI		
	WITH Crl.A./1379/2022 (Filing Number)	THE STATE OF ASSAM **Versus** LOKMAN ALI F		
26	Crl.L.P./29/2022 WITH OFFICE NOTE **in** Crl.A./3529/2022	SIBESH SAHA **Versus** JIMY SAIKIA	MR. A GANGULY MR. A DHANUKA	

	WITH Crl.A./3529/2022 (Filing Number)	SIBESH SAHA **Versus** JIMY SAIKIA B	MR. A GANGULY	
27	Crl.L.P./35/2022 WITH OFFICE NOTE **in** Crl.A./4206/2022	KAMAKHYA POLY INDUSTRIES **Versus** LAL BABU RAMJI	MR. D K KOTHARI MR P DAS MR P PRAWAR	
	WITH Crl.A./4206/2022 (Filing Number)	KAMAKHYA POLY INDUSTRIES **Versus** LAL BABU RAMJI B	MR. D K KOTHARI	
28	Crl.L.P./41/2022 WITH OFFICE NOTE **in** Crl.A./4603/2022	DITHAKANANDA HAZARIKA **Versus** THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. M HASAN MR T CHHETRI	B J BAROOAH MR. M B U AHMED PP, ASSAM
	WITH Crl.A./4603/2022 (Filing Number)	DITHAKANANDA HAZARIKA **Versus** THE STATE OF ASSAM AND ANR. F	MR. A GANGULY	
29	Crl.L.P./45/2022 WITH OFFICE NOTE **in** Crl.A./5698/2022	BICHIRAM DAIMARY **Versus** JAWAHARLAL NARZARY	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	
	WITH Crl.A./5698/2022 (Filing Number)	BICHIRAM DAIMARY **Versus** JAWAHARLAL NARZARY B	MR. M U MAHMUD	
30	Review.Pet./149/2022 in MFA/15/2021 (D/O), WITH LCR	M/S NORTH EAST IODISED SALT (P) LTD. **Versus** UNION OF INDIA.	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE
31	I.A.(Crl.)/180/2022 WITH OFFICE NOTE, LCR 10 FILES **in** Crl.A./65/2022	JITEN GOGOI AND 4 ORS. **Versus** THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR. D P JAISWAL	PP, ASSAM
	WITH Crl.A./65/2022	JITEN GOGOI AND 4 ORS. **Versus** THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR. D P JAISWAL	PP, ASSAM
32	Crl.A./214/2022 WITH LCR 6 FILES	PHANIDHAR SARMA . **Versus** STATE OF ASSAM	MR N J DAS	PP, ASSAM
	WITH I.A.(Crl.)/499/2022 **in** Crl.A./214/2022	PHANIDHAR SARMA . **Versus** STATE OF ASSAM	MR N J DAS	PP, ASSAM
33	I.A.(Crl.)/351/2022 WITH OFFICE NOTE, LCR 4 FILES **in** Crl.A./137/2022	DHIRAJ KUMAR KAKATI **Versus** THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY M S HUSSAIN	PP, ASSAM
	WITH Crl.A./137/2022	DHIRAJ KUMAR KAKATI **Versus** THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY M S HUSSAIN	PP, ASSAM
34	Crl.Pet./855/2022 FIXED	SAJINA KHATUN **Versus** THE STATE OF ASSAM AND ANR	MR. K P PATHAK MR. D GOGOI Mr. A Baruah	PP, ASSAM

HEARING

35	Crl.A./181/2011 WITH LCR 6 FILES	RAJIB DOLEY **Versus** STATE OF ASSAM	MR.J CHUTIYA MS.D DEVI MS.R PEGU MR.M K DOLEY	PP, ASSAM

36	Crl.A./68/2012 WITH LCR 4 FILES	NILIMA BEGUM, **Versus** THE STATE OF ASSAM and ANR,	MR.B M CHOUDHURY MRS I AHMED MR.N AHMED MR.S DAS MR.M S ALI	PP, ASSAM
37	Crl.A./218/2012 WITH LCR 4 FILES	BIR BAHADUR THAPA and ANR **Versus** THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
38	MACApp./30/2013 WITH LCR	SRI DUGDHA RABHA **Versus** M/S NATIONAL INSURANCE COMPANY LTD. and 6 ORS	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MRSA VERMA	MR.P K TALUKDAR MR.D SARMAH MR.R K BHATRA MR.A D CHOUDHURY MR A SAIKIA MS.J BHAGAWATI MR.A SINGHA MS.A A KHANAM MR.S K SARMA
39	MACApp./214/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD., **Versus** PRABIN NATH and 2 ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
40	MACApp./297/2016 WITH LCR 2 FILES	THE ORIENTAL INSURANCE COMPANY LTD. **Versus** SMTI. GANGA KALITA and 6 ORS.	MS.R D MOZUMDAR MS.N SARMA MS.B BARUAH	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.G KHANDELIA MR.A DEKA
	WITH I.A.(Civil)/431/2021 **in** MACApp./297/2016	GANGA KALITA AND 5 ORS. **Versus** THE ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. K K DUTTA	
41	Crl.Pet./519/2021 WITH LCR 2 FILES, B/O	BINDITA SEN **Versus** THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. JYOTIRMOY ROY MR. R C DAS MR. T DEURI MS T WAPANGLA MR. C. SHIL	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		JUDGMENT		
1	WP(C)/6531/2022	BANDISH ENTERPRISE **Versus** THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY	MR. JYOTIRMOY ROY (r-1,2,3) MR. N DEKA (r-1,2,3) MR. M GOGOI (r-1,2,3)
	WITH I.A.(Civil)/3171/2022 **in** WP(C)/6531/2022	BANDISH ENTERPRISE **Versus** THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY	MR. JYOTIRMOY ROY
		ORDERS		
2	I.A.(Civil)/1801/2022 in WP(C)/1710/2017(D/O), FIXED **in** WP(C)/1710/2017	BARPETA ROAD MUNICIPAL BOARD **Versus** GUNAJOY CHOUDHURY	MS. M BHATTACHARJEE MISS. S PRASAD	MR. U K NAIR, SR. ADV MR. S K DAS MR R KARIM
		HEARING		
3	MACApp./301/2017 PART-HEARD, BY SLIP	ORIENTAL INSURANCE CO. LTD. **Versus** AIMONI HAZARIKA and 5 ORS.	MS.N MODI MR.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR.S DASGUPTA MR.T BAIDYA MR.R K BHATRA MS.A S BAIDYA MS.A BORA MS.P HUJURI MR V K BAROOAH (r-1) MSB DEORI MR.T K DEY
	WITH I.A.(Civil)/2007/2017 **in** MACApp./301/2017	ORIENTAL INSURANCE CO. LTD **Versus** AIMONI HAZARIKA and 5 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR.S DASGUPTA MR.T BAIDYA MR.R K BHATRA MS.A S BAIDYA MS.A BORA MS.P HUJURI MSB DEORI MR.T K DEY
4	MACApp./214/2018 WITH LCR	SRI HIREN MAHANTA **Versus** SMTI PRAMILA DAS and 2 ORS	MR. U HAZARIKA MR. B C DEKA MR. H DAS	MR. A J SAIKIA (R2) MR. A T SARKAR MR. A K AZAD MR. U K DUTTA (R2) MR. B KAKATI (R2) MS B KASSHYAP (R2) MS. R RAHMAN

5	MACApp./276/2018 WITH LCR, FIXED	MRS MINA DAS and 2 ORS **Versus** SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
	WITH I.A.(Civil)/2282/2020 **in** MACApp./276/2018	MINA DAS AND 2 ORS. **Versus** SYED JAKIR DEWAN AND ANR.	MR. K K PARASAR	MR. A J SAIKIA
6	MACApp./874/2018 WITH LCR 1 FILE	M/S UNITED INDIA INSURANCE CO. LTD. **Versus** MRS. MONALISA SAIKIA and 4 ORS	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MR A SHARMA MR J KALITA (R 1 to 3)
7	MACApp./138/2020 WITH LCR 2 FILES	UNITED INDIA INSURANCE COMPANY LIMITED **Versus** JESMINA KHATUN AND 4 ORS.	MR. A DUTTA MRS. P M DUTTA	MD E AHMED(R-5) MR. F A HASSAN MD. I HUSSAIN
8	MACApp./266/2020 WITH LCR 2 FILES	SMTI. SUJUMA BRAHMA AND 3 ORS. **Versus** THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 5 ORS.	MR. A LAL MR A BRAHMA	MR. N M DUTTA
	WITH			
9	MACApp./174/2020	M/S UNITED INDIA INSURANCE COMPANY LIMITED **Versus** SUJUMA BRAHMA AND 6 ORS	MR. K K DEY MR V K BAROOAH	

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P.), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION (BA)		
1	Bail Appln./3266/2022	BHASKAR JYOTI DAS **Versus** THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
		MOTION		
2	Crl.Pet./387/2022 FIXED	C LALDINLIANI **Versus** THE STATE OF ASSAM AND ANR	MR. S MUNIR	PP, ASSAM SC, EXCISE DEPTT.
3	Crl.Rev.P./547/2022 FIXED	SULEMAN HOQUE **Versus** THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
4	Crl.Rev.P./561/2022	TASER ALI **Versus** THE STATE OF ASSAM AND ANR	MR. A M KHAN	PP, ASSAM
5	Crl.Pet./692/2022 WITH LCR 2 FILES	KAYEM UDDIN **Versus** THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P TOKBIPI	PP, ASSAM
6	Crl.Pet./1106/2022 FIXED	RAJ BORUAH **Versus** THE STATE OF ASSAM AND ANR.	MR K P PATHAK MR. A R GOGOI MR. R BORA Mr. A Baruah	PP, ASSAM
7	Crl.Pet./1206/2022	MONORANJAN HOW BORA AND 2 ORS. **Versus** THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	PP, ASSAM
8	AB/3409/2022 B/O	MD. ABDUL KAYUM TALUKDAR **Versus** THE STATE OF ASSAM	MR. A R BHUYAN MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
9	AB/3477/2022 FIXED.	MD. FIRUJ ALI **Versus** THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
10	AB/3529/2022	JAHURUL ISLAM AND 2 ORS **Versus** THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM

11	AB/3541/2022	SUNDAR PEGU **Versus** THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM

ADMISSION

12	Crl.Pet./225/2021 WITH LCR 1 FILE, FIXED	MADHAB NEOG **Versus** THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
13	Crl.A./75/2022 WITH LCR 4 FILES, FIXED	MD. ALAUDDIN **Versus** THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/197/2022 **in** Crl.A./75/2022	MD. ALAUDDIN **Versus** THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
14	Crl.Rev.P./119/2022 WITH LCR 1 FILE, FIXED	L SANGITA RANI DEVI @ SANGITA LAISHANGBAM **Versus** THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR. J ABBAS MR S T ADNAN	PP, ASSAM

BAIL HEARING (BA)

15	Bail Appln./3086/2022 FIXED	MUSTAFIZUR RAHMAN **Versus** THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
16	Bail Appln./3186/2022 FIXED	ATOWAR DEWAN @ SAYED ATOWAR RAHMAN **Versus** THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM

BAIL HEARING

17	AB/4214/2021	ABDUL MALIK **Versus** THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
18	AB/125/2022 FIXED	RAJESH KALITA **Versus** THE STATE OF ASSAM	MR P DEKA MR. R DE	PP, ASSAM
19	AB/1461/2022	JUNAIDUR RAHMAN @ ALAM **Versus** THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	Mukesh Sharma PP, ASSAM
20	AB/1564/2022	MOJNUR ALI AND ANR **Versus** THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MD R ISLAM	PP, ASSAM
21	AB/2127/2022	SHAHJAHAN AHMED **Versus** THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
22	AB/2563/2022	LUCKY HAZARIKA **Versus** THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
23	AB/3173/2022 FIXED	JAHANGIR KHAN @ JANHANGIR KHAN **Versus** THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR. D BASUMATARY	PP, ASSAM
24	AB/3227/2022	RADHE SHYAM CHAUHAN **Versus** THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR D SHARMA	PP, ASSAM
25	AB/3233/2022	MIZANUR RAHMAN AND ANR **Versus** THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
26	AB/3344/2022	JISHU DAS **Versus** THE STATE OF ASSAM	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM

27	AB/3419/2022 FIXED	MAHADEV SARKAR AND ANR **Versus** THE STATE OF ASSAM	MR. A CHOUDHURY MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
28	AB/3421/2022 FIXED	BIMAL KONWAR **Versus** THE STATE OF ASSAM	MR D DEKA MR N J KUMAR MR. R KAMAN	PP, ASSAM
29	AB/3442/2022 FIXED	JIAUR RAHMAN @ JIYAUR RAHMAN **Versus** THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
30	AB/3452/2022 FIXED	BHARGAB KALITA @ BHARGAB KUMAR KALITA **Versus** THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM

ORDERS

31	Crl.L.P./98/2019 WITH OFFICE NOTE, FIXED **in** Crl.A./10245/2019	MONOJ KUMAR SARMAH **Versus** MD. ZAKARIA AHMED AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
	WITH Crl.A./10245/2019 (Filing Number)	SRI MONOJ KUMAR SARMAH **Versus** MD. ZAKARIA AHMED AND ANR		
32	Crl.A./131/2021 WITH LCR 5 FILES	SULTAN MAMUD **Versus** THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A ISLAM (R-3) MR. S NEOG (R-2) MS. S G BARUAH (R-2) MR. B BORGOHAIN (R-2) PP, ASSAM
33	I.A.(Crl.)/582/2021 WITH OFFICE NOTE, LCR 4 FILES, B/O **in** Crl.A./220/2021	MD. SULTAN ALI **Versus** THE STATE OF ASSAM AND ANR.	MR. A SARMAH MR R BARUAH	PP, ASSAM
	WITH Crl.A./220/2021	MD. SULTAN ALI **Versus** THE STATE OF ASSAM AND ANR.	MR. R BARUAH MR. A SARMAH	PP, ASSAM
34	Crl.L.P./53/2022 **in** Crl.A./7060/2022	PARIMAL CHANDRA ACHARJEE **Versus** THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	MR. R ALI (R2) MR. N K MURRY (R2) PP, ASSAM
	WITH Crl.A./7060/2022 (Filing Number)	PARIMAL CHANDRA ACHARJEE **Versus** STATE OF ASSAM AND ANR. F	MR. S K GHOSH	
35	Crl.A./170/2022 WITH OFFICE NOTE, LCR 4 FILES	RANJAN RABHA @ THANG RABHA **Versus** THE STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA	PP, ASSAM
36	Crl.A./236/2022 WITH LCR 3 FILES, FIXED	ABDUS SALAM AND ANR **Versus** THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/566/2022 **in** Crl.A./236/2022	ABDUS SALAM AND ANR **Versus** THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
37	I.A.(Crl.)/376/2022 WITH OFFICE NOTE **in** Crl.A./5615/2022	SAHADDI SK **Versus** THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
	WITH Crl.A./5615/2022 (Filing Number)	SAHADDI SK **Versus** THE STATE OF ASSAM AND ANR. F	MR P K DAS	
38	I.A.(Crl.)/725/2022 **in** Crl.Rev.P./8929/2022	RAKESH NATH **Versus** SHYAM SUNDAR SHARMA	MR C GOSWAMI	
	WITH Crl.Rev.P./8929/2022 (Filing Number)	RAKESH NATH **Versus** SHYAM SUNDAR SHARMA -F	MR C GOSWAMI	

39	Crl.Pet./1027/2022 FIXED	JONALI KALITA @ JUNALI KALITA PATHAK AND ANR **Versus** THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
40	Crl.Pet./1151/2022 FIXED	DR. GAURAV TRIVEDI **Versus** DR. BRIJESH KUMAR RAI AND ANR	MR. B CHAKRABORTY MS. S. BISWAS	PP, ASSAM

HEARING

41	CRL.A(J)/95/2020 WITH LCR 5 FILES, FIXED	PAPU DAS **Versus** THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE MR D K NATH	PP, ASSAM
42	Crl.Rev.P./10/2022 WITH LCR 3 FILES, B/O	MONOWAR HUSSAIN **Versus** NAJRUL ISLAM	MR. A F N U MOLLAH MR. A AHMED U U KHAN	MR. S K DAS MR R KARIM MR D BARMAN
43	Crl.Rev.P./21/2022 WITH LCR 3 FILES, B/O	ABDUL KAIUM AL AMIN **Versus** THE STATE OF ASSAM AND ANR.	MR F HAQUE MR N ISLAM	MD B ISLAM (R-2) MR. A A MONDAL (R-2) MR S HUSSAIN (R-2) MR M HOQUE (R-2) MR A ALAM (R-2) PP, ASSAM

STAY MATTERS

44	Crl.Rev.P./137/2017	BIREN HALOI **Versus** MAA KAMAKHYA ASSOCIATES and ANR.	MR.S SARMA MS.A CHETIA MR.H KALITA	MS.T ROY(R- 1&2) MS.M ROYR- 1and2
45	Crl.Rev.P./311/2018 WITH LCR 3 FILES	JAIDUL ISLAM @ JAHIDUL ISLAM **Versus** THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	MR J ISLAM (R2) MR. T MOHAMMAD (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023